



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,16th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 1

[DIVISION BENCH - I

DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018 (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WA/49/2016 NOT BY HON. M.R. PATHAK, J AND S.SHYAM, J	SMT JULEKHA WAHIDA AHMED Versus THE STATE OF ASSAM and 13 ORS	MR. K M HALOI MS.S AHMED LEGAL SERVICE COMMITTEE MRS.S P HUSSAIN	MR.B D DAS(R- 5,6,7&9)(R-8) GA, ASSAM MR.H K SARMA(R- 5,6,7&9)(R-8)(R-13) MRS R DEKA (R MR.P J SAIKIA R- 11 MR.M K SARMA(R-12) MS.R DEKA(R5&6)(R-8) MR.U K DAS(R-12) MS.M KECHII(R- 11) MS.S G BARUAH(R7,9 &13) MS. R DEKA MR D THAOSEN(R10) SC, SECONDARY EDUCATION MRS.B D SARMA(R-12)
2	PIL/55/2017 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. Versus THE STATE OF ASSAM and 9 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN	GA, ASSAM MR. B C DAS MR. A S DHILLON SC, HEALTH
	WITH I.A.(Civil)/41/2018 in PIL/55/2017	Studio Nilima Collaborative Network for Research and Capacity Building Versus State of Assam	MR. N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN	GA, ASSAM
	WITH I.A.(Civil)/42/2018 in PIL/55/2017	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING Versus THE STATE OF ASSAM	MR. N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN	GA, ASSAM

3	WA/257/2017 NOT BY HON. M. BHUYAN, J	GOPESH CH SARMA Versus THE STATE OF ASSAM and 5 ORS	MR.A SARMA MR.R ISLAM MR.A CHETRY MS.N SHYAMAL MR.U K NAIR MR.M P SARMA MS.P BORGHAIN	GA, ASSAM MR.R BORPUJARI(S.C.FINANCE)
4	WA/106/2018 NOT BY HON. A.K. GOSWAMI, J	THE UNION OF INDIA AND 2 ORS Versus SMT SIKAN DEWRY	MR. S C KEYAL MR. M PHUKAN	MR. K SARMA MR. D DAS MR. M BARUAH
5	WA/162/2018 NOT BY HON. U. BHUYAN, J, AND P.K. DEKA, J	SRI KAMAL SARMA Versus SRI KABINDRA PRASAD SARMA AND 5 ORS	MR. J DEKA MR. A SARMA MR. T K BHUYAN MR. S K DEKA	MR P BHARADWAJ MR. M K CHOUDHURY GA, ASSAM MR. M SARMA
6	WA/178/2018 NOT BY HON. N. SAILO, J	SHRI PRAFULLA KUMAR DAS Versus UNITED BANK OF INDIA AND 3 ORS	MR. S K MEDHI MR. A DAS MR. S DUTTA	
7	WP(C)/192/2018	RUNUMI GOGOI SAIKIA Versus THE STATE BANK OF INDIA	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. K K NANDI MR K K S ROY
8	CrI.A./205/2018	SMT BORMOTY PANGGENG Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG MR. D KAMDUK	PP, A P
	WITH I.A.(CrI.)/510/2018 in CrI.A./205/2018	SMT BORMOTY PANGGENG Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG MR. D KAMDUK	PP, A P
9	WP(C)/3033/2018	RAHIMUDDIN AHMED Versus UNION OF INDIA AND 2 ORS.	MR A M MAZUMDAR MR. R ISLAM MR. D N SARMAH	ASSTT.S.G.I.
<u>ORDERS</u>				
10	CrI.A./144/2014 LCR 4 FILES, P.B.- 2, RETURNABLE 2 MONTHS	ABDUL MANNAN Versus STATE OF ASSAM and 9 ORS.	MR.A ALAM MD.J H KHAN	PP, ASSAM
11	Mat.App./33/2016 WITH OFFICE NOTE AND LCR	SMT PRAMITA KEMPRAI Versus SHRI SUBHANKAR HOJAI	MR.B N SARMA MR.A R AGARWALA MS.M BORDOLOI MRA R BHUYAN MR.S RANA MS.D DAS MR.R ZAHAN MR.I RAHMAN MS.P DEVI	
12	PIL(Suo Moto)/3/2017 FIXED	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	GA, ASSAM
	WITH I.A.(Civil)/941/2018 in PIL(Suo Moto)/3/2017	XXX Versus THE STATE OF ASSAM AND 10 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM SC, G M D A SC, GMC SC, WATER RESOURCE
13	Mat.App./11/2017 WITH LCR	DITUMONI HAZARIKA Versus SMTI RIMJIM BHATTACHARYA	MR.A A AHMED MR.F K R AHMED	MR. R J BORDOLOI MRS. M SHARMA MR. R ALI MRS. A MEDHI MS. G P SHAHI
	WITH I.A.(Civil)/659/2017 in Mat.App./11/2017	DITUMONI HAZARIKA Versus SMTI RIMJIM BHATTACHARYA	MR.A A AHMED MR.F K R AHMED	

14	I.A.(CrI.)/789/2017 LCR 4 FILES, FIXED in CrI.A./423/2017 WITH CrI.A./423/2017	MANIR UDDIN Versus THE STATE OF ASSAM and ANR	MR.B C DAS	PP, ASSAM
		MANIR UDDIN Versus THE STATE OF ASSAM and ANR	MR.B C DAS	MR. H SARMA ADDL PP, ASSAM
15	WP(C)/958/2017	THE UNION OF INDIA and 3 ORS. Versus OA NO.040/00041/2016, K.V.RAMA MEHER	MR.D K DEY	
16	WP(C)/5002/2017	UNION OF INDIA and 5 ORS. Versus SMT. ROHINI KALITA	MS.R BARUAH MS.M CHATTERJEE MS.N R RABHA MS.M ACHARYYA SC, NF RLY MS.U CHAKRABORTY	MR I B KAKATI MR.S N TAMULI MS.A BEGUM
17	WP(C)/5744/2017	DEBA PRASAD DUTTA Versus THE UNION OF INDIA and 2 ORS.	PETITIONER IN PERSON MR.D P DUTTA	ASSTT.S.G.I.
18	PIL(Suo Moto)/5/2018 I.A.(C) 2245/18(D/O), FIXED WITH I.A.(Civil)/2317/2018 in PIL(Suo Moto)/5/2018	XXXX Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA SC, G.H.C	GA, ASSAM
		SRI GOPAL CHANDRA DAS Versus XXXX AND 6 ORS	MS. A CHOUDHURY MR. R ALI MR. N MAHAJAN MR P K DAS	GA, ASSAM
19	WITH PIL/38/2018	SEEMA BHUYAN Versus THE UNION OF INDIA AND 8 ORS.	PETITIONER IN PERSON	GA, ASSAM SC, HEALTH AND F W ASSTT.S.G.I.
20	PIL(Suo Moto)/6/2018 FIXED	XXXX Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA SC, GHC	GA, ASSAM
21	WA/12/2018 NOT BY HON. S. SHYAM, J, B/O, NEXT WEEK	FULBARI GPSS, Versus THE STATE OF ASSAM AND 4 OTHERS	MR G Z AHMED A ISLAM MR. A A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
22	PIL/28/2018 FOUR WEEKS	NASIR KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR S CHOUDHURY MR. K KALITA	GA, ASSAM SC, GMC
23	PIL/29/2018 SIX WEEKS	NAYANDHIJU SHARMA Versus THE STATE OF ASSAM AND 18 ORS.	MRS. M A OZAH MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI	SC, ELEM. EDU SC, ELEM. EDU MR. M K CHOUDHURY (R15) GA, ASSAM MR. M CHOUDHURY (R16) MR. M MAHANTA (R16) MR. B DEKA (R13) MR H K DAS MR. P K MUNIR (R16) MR. P P BORTHAKUR MR. R A CHOUDHURY (R13) MR P BHARDWAJ (R15) MR. B P CHANGMAI (R13) MR. V A CHOWDHURY (R16) MAYUR DAS ASSTT.S.G.I. SC, CBSE
24	I.A.(CrI.)/29/2018 WITH LCR 5 FILES in CrI.A./12/2018	ABINASH SUKLABAIDYA Versus THE STATE OF ASSAM	MR. M BISWAS MR. D TIWARI MS. R BORGHAIN	PP, ASSAM

	WITH Crl.A./12/2018	ABINASH SUKLABAIDYA Versus THE STATE OF ASSAM	MR. M BISWAS MR. D TIWARI MS. R BORGHAIN	Z KAMAR, SR.ADV. U CHOUDHURY MS. M KAR MR. M P BORKAKATI PP, ASSAM MR. B M CHOUDHURY
25	WITH Crl.A./17/2018	ADHIR SUKLABAIDYA Versus THE STATE OF ASSAM	MR. M BISWAS MR. D TIWARI MS. R BORGHAIN	Z KAMAR, SR.ADV. U CHOUDHURY MR. M P BORKAKATI PP, ASSAM MR. B M CHOUDHURY
	WITH Crl.L.P./19/2018	CHITTA RANJAN SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS,	MR. M P BARKAKATI MR Z KAMAR MS. B CHOUDHURY MR. U CHOUDHURY MS. M KAR MR. B M CHOUDHURY	MR. A M BORA(R2 AND 3) MR. H SARMA, Addl PP, Assam MS. S CHAKRABORTY MR. D K BAIDYA(R2 AND 3) MS. C CHOUDHURY(R2 AND 3) MS. B PHOM PP, ASSAM MR. D S DEKA(2 AND 3) MR. R BORGHAIN
26	WITH Crl.A./1442/2018 (Filing Number)	CHITTA RANJAN SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS		
27	WA/108/2018 NOT BY HON. M. ZOTHANKHUMA, J	MUKUT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
28	WITH WA/156/2018	MD EUNUSH ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
29	WITH WA/158/2018	RAMEN SAUD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
30	WA/119/2018 SIX WEEKS	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	
31	WA/185/2018 CAVT. NO.0543/2018 NOT BY HON. M. BHUYAN, J, FIXED	DR GEETIMA DEKA Versus DR PRADYUMNA GOSWAMI AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. D DEKA	SC, APSC MR. M CHOUDHURY (R1) MR. M MAHANTA (R1) MR. M MAHANTA (R1) MR. P K MUNIR (R1) MR. V A CHOWDHURY (R1) SC, HEALTH FOR CAVEATOR
32	I.A.(Crl.)/462/2018 WITH OFFICE NOTE, LCR ARE IN SECTION in Crl.A./261/2017	SRI JEWEL GARLOSA @ MIHIR BARMAN @ DEBOJIT SINGHA Versus THE NATIONAL INVESTIGATION AGENCY AND ANR	MR S BORGHAIN MS. B DEVI MR G GORLOSA	SC, NIA

WITH

Crl.A./261/2017

SRI JEWEL GARLOSA @ MIHIR BARMAN
@ DEBOJIT SINGHA**Versus**THE NATIONAL INVESTIGATING AGENCY
and ANRMR.M RAHMAN
MRS BORGHAIN
MS.D PHUKAN
MR.G GORLOSA
MR.M BORGHAIN
MR. B DEV

SC, NIA

33 WP(C)/1010/2018

NIBASH RANJAN DAS AND ANR.

Versus

THE UNION OF INDIA AND 6 ORS.

MR. K N CHOUDHURY,
SENIOR ADVOCATE
MR. M MAHANTA
MS. R DEKA
MR. J PATOWARY
MR. D J DAS

ASSTT.S.G.I.

34 WP(C)/1621/2018

PRASENJEET NATH @ PRASENJIT NATH

VersusTHE ASSAM GRAMIN VIKASH BANK AND
5 ORS.MR. A SARMA
MR E AHMED
MR. R A CHOUDHURY

MR. D BANERJEE (R1 TO 4)

35 WP(C)/1801/2018
WITH OFFICE NOTE

ROMESH CHOWHAN

Versus

THE STATE OF ASSAM AND 3 ORS.

MR A R BHUYAN
MR. A K DUTTA
MR. B PURKAYASTHA
MR. S SUTRADHAR

SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 16/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
13)	MR. G AGARWAL	09-07-2018	To	25-07-2018
14)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
15)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
16)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
17)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
18)	MR. A PAUL	12-07-2018	To	16-07-2018
19)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
20)	MR C BARUAH	11-07-2018	To	24-07-2018
21)	MR G R DEV	11-07-2018	To	30-07-2018
22)	MR. T ROY	16-07-2018	To	23-07-2018
23)	MS. B SARKAR	16-07-2018	To	23-07-2018
24)	MS. A VERMA	16-07-2018	To	20-07-2018



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[DIVISION BENCH- II]

DIVISION BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3927/2018	SALEHA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S ALI MR. S ALI MR. A SARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/3944/2018	ALI HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR S ALI MR. S ALI	SC, NRC MR D BARUAH MR J PAYENG ASSTT.S.G.I. MR. A VERMA SC, ECI SC, F.T
3	WP(C)/4010/2018	TARA PRAJAPATI @ TARA DEVI Versus UNION OF INDIA AND 9 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
WITH				
4	WP(C)/4023/2018	DINESH PRAJAPATI Versus UNION OF INDIA AND 8 ORS.	MR. N HASAN MR. A HASAN MS. S KAKOTI	MR. D BARUAH SC, NRC MR. S C KEYAL MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T MR. A VERMA
5	WP(C)/4268/2018	MUSSTT. MOMTAZ BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. U SAIKIA MR. R K NATH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/4281/2018	DILIP KUNDU Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/4283/2018	MANMOHAN RAI Versus THE UNION OF INDIA AND 6 ORS.	MS. Y SHAIZA MS. D GHOSH MS N DEKA MS N DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	WP(C)/4292/2018	SANBOR @ CHANDBOR ALI Versus THE UNION OF INDIA AND 7 ORS	MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/4294/2018	KARIMON NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/4297/2018	KHUDEJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M HASAN MR D KALITA MS R R MUZIB	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/4300/2018	TARA BHANU @ TARA BHAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/4303/2018	JIBAN CHOUDHURY Versus UNION OF INDIA AND 5 ORS	MR D BARMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/4304/2018	LAKHI RANI DAS @ LAKHI RANY DEY SARKAR Versus UNION OF INDIA AND 7 ORS.	MR. R PHUKAN MR. S BHATTACHARJEE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/4306/2018	LAKHI SARKAR Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/4312/2018	NIRANANDA BISWAS AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/4318/2018	SUDHIR BISWAS AND 5 ORS. Versus UNION OF INDIA AND 6 ORS	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/4331/2018	RAMELA BIBI Versus THE UNION OF INDIA AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) ASSTT.S.G.I. (R1) SC, F.T (R3,4,6TO12) SC, ELECTION COMMISSION. (R2)
18	WP(C)/4343/2018	BISHWANATH MANDAL AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. B CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/4344/2018	FAKARUDDIN Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

20	WP(C)/4347/2018	GIYASUDDIN Versus UNION OF INDIA AND 4 ORS.	MR. M K SHARMA MR H DAS	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/4350/2018	SUBODH DEBNATH @ SUBODH CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS A PARVEEN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/4351/2018	FAZIRAN BEGUM @ FAJIRUN NECHA Versus UNION OF INDIA AND 6 ORS.	MR. J KALITA MR. S C PANDIT	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/4365/2018	PINTUR HOQUE @ JAYDUR RAHMAN AND ANR. Versus THE UNION OF INDIA 6 ORS.	MR. K LAHKAR MR D BARMAN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/4370/2018	FATEMA NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/4371/2018	LILY BEGUM Versus UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/4392/2018	ABDUL RAHIM @ RAHIM ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WP(C)/4396/2018	MANIKJAN NESSA @ MANIKJAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/4399/2018	NURUL AMIN @ NUR AMIN Versus THE UNION OF INDIA AND 6 ORS	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/4405/2018	ABDUL RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MRS. R MOMTAZ MR. A I UDDIN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

30	WP(C)/4415/2018	SUDHA RANI PAUL Versus UNION OF INDIA AND 7 ORS.	MR. R PHUKAN MR. S BHATTACHARJEE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	WP(C)/4417/2018	NURBANU KHATOON Versus THE UNION OF INDIA AND 7 ORS	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<u>ADMISSION</u>				
32	WP(C)/5381/2016 WITH LCR	SMTI KALPANA RAJBONGSHI Versus THE STATE OF ASSAM AND 5 ORS	MS.P BASFORE MRB SARKAR	ASSTT.S.G.I. SR GA,ASSAM
33	WP(C)/6294/2016 WITH LCR, FIXED	GOIRUN BIBI Versus THE UNION OF INDIA and 4 ORS	MR.S H SIKDAR	GA, ASSAM MR. A KALITA (SPECIAL COUNSEL F.T.) ASSTT.S.G.I.
34	WP(C)/6378/2016 WITH LCR	HASEM ALI Versus THE UNION OF INDIA and 7 ORS	MR H R A CHOUDHURY MR.M U MONDAL MS N NASRIN MR.S CHOUDHURY MR. A AHMED MR. A MATIN MD I H KHAN	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/6407/2016 WITH LCR	JAHURA BIBI Versus THE UNION OF INDIA and 7 ORS	MR H R A CHOUDHURY MR.M U MONDAL MSN NASRIN MR.S CHOUDHURY MR. A AHMED MR. A MATIN MDI H KHAN	GA, ASSAM ASSTT.S.G.I.
36	WP(C)/6628/2016 WITH LCR	IMRAJUN @ IMRADUL Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MS.S PARVEEN MR.M H TALUKDAR	GA, ASSAM(R 2 - 4) ASSTT.S.G.I.(R 1)
37	WP(C)/7180/2016 WITH LCR	MD. JOBED ALI Versus THE UNION OF INDIA and 3 ORS	MR H R A CHOUDHURY MR. A ROSHID MS. M R DEVI	GA, ASSAM ASSTT.S.G.I.
38	WP(C)/7590/2016 WITH LCR	JAHELA BIBI and JAHELA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR A A DEWAN MS.B SAIKIA	GA, ASSAM ASSTT.S.G.I.
39	WA/51/2018 FIXED	ELANGBAM BABINA DEVI Versus THE STATE OF MANIPUR AND 7 ORS,	MR. R D SINGH MR R K BHATRA MS P HAJURI MR. M KASHYAP MR A KALITA	GA, MANIPUR

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LEAVE NOTE OF ADVOCATES FOR 16/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
13)	MR. G AGARWAL	09-07-2018	To	25-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,16th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE UJJAL BHUYAN
HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

COURT NO: 4

[AT 3:00 P.M.]

DIVISION BENCH

**ORDER WILL BE DELIVERED BY HON.
MR. JUSTICE U. BHUYAN, SITTING SINGLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WA/43/2018	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B P BORAH MR. M SINGH MR. P J DUTTA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/07/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
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3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
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13)	MR. G AGARWAL	09-07-2018	To	25-07-2018
14)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
15)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
16)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
17)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
18)	MR. A PAUL	12-07-2018	To	16-07-2018
19)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
20)	MR C BARUAH	11-07-2018	To	24-07-2018
21)	MR G R DEV	11-07-2018	To	30-07-2018
22)	MR. T ROY	16-07-2018	To	23-07-2018
23)	MS. B SARKAR	16-07-2018	To	23-07-2018
24)	MS. A VERMA	16-07-2018	To	20-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,16th July 2018]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - IV) FROM ITEM NOS. 1 TO
44 ALONG WITH THE FOLLOWING MATTERS.**

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2494/2018 FIXED	M/S OTIHAN AND M/S TATA PROJECTS LTD. JV Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. R GOGOI	MS. M HAZARIKA GA, ASSAM MR. S BORA MS. S KHOUND MS. S KHOUND
	WITH			
2	WP(C)/2122/2018	GDCL- BSEE- JKM- JV Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S CHETIA MR. A GOYAL MR. J P MORE	MR. S BORA MS. S KHOUND SC, GDD
3	WP(C)/3112/2018 FIXED	MILAN HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MR J HUSSAIN F BEGUM MR. L HUSSAIN	GA, ASSAM SC, TRANSPORT
	WITH			
4	WP(C)/2719/2018	UTPAL KR. DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S KATAKI MR. R M DAS MS. R DUTTA	SC, TRANSPORT
5	WP(C)/4138/2018	HALADHAR KALITA Versus THE UNION OF INDIA AND 7 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR. K ISLAM	MR A RASHID SC, RAILWAY MR N ANIX SINGH SC, SC, IRCTC
6	WP(C)/4427/2018	S.K.PINE FOREST PRODUCTS Versus THE STATE OF ASSAM AND 4 ORS.	MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI	SC, FOREST
7	WP(C)/4439/2018 CAVT. NO.0722/2018	M/S. RNT ENTERPRISE AND 2 ORS. Versus THE ALLAHABAD BANK AND ANR.	MS D BORGHOAIN MR. P GOHAIN MS. K BARUAH MS. B PHUKAN	MR. S CHANDA FOR CAVEATOR
8	WP(C)/4443/2018	VANTAGE POINT COMMUNICATIONS AND ANR. Versus PUNJAB NATIONAL BANK AND 2 ORS.	MR. R PHUKAN	MR. A GANGULY SC, PNB

9	WP(C)/4449/2018	SANJU DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
10	WP(C)/4454/2018	CHOUKAT ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R ALI MR. H A AHMED MS. F Y HUSSAIN	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
11	I.A.(Civil)/1506/2018 FIXED in WP(C)/2749/2017 WITH WP(C)/2749/2017	HASSAN JAMAN LASKAR AND 7 ORS Versus SEKUL ISLAM BORBHUIYA AND 19 ORS	MR. S U AHMED MR. N H BARBHUIYA	SC, CO OP MR. S K TALUKDAR
		SEKUL ISLAM BORBHUIYA and 6 ORS. Versus THE STATE OF ASSAM and 20 ORS.	MR.S K TALUKDAR MR.A B T HAQUE	SC, CO-OP. MR.M HUSSAIN(R- 8-14 & 18) MR.N H BARBHUIYAR- 8-14 and 18
	WITH I.A.(Civil)/1795/2017 in WP(C)/2749/2017	SEKUL ISLAM BORBHUIYA and 6 ORS. Versus THE STATE OF ASSAM and 20 ORS.	MR.S K TALUKDAR MR.A B T HAQUE	DR.B AHMED SC, CO-OP.
12	I.A.(Civil)/1587/2018 FIXED in WP(C)/1185/2018 WITH WP(C)/1185/2018	THE 119 NO. KUMARPARTA-NI- -JOYNAGAR GAON PANCHAYAT AND 4 ORS Versus SHRI JAYANTA PRASAD BANIK AND 4 ORS	MR H I CHOUDHURY MR. P J SAIKIA G UDDIN	GA, ASSAM MR. P N GOSWAMI MR. N J KHATANIAR SC, EXCISE DEPTT.
		JAYANTA PRASAD BANIK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N J KHATANIAR MR. M K DAS	SC, EXCISE DEPTT. MR P N GOSWAMI
<u>ORDER NO STEPS</u>				
13	I.A.(Civil)/1729/2018 in WP(C)/3049/2018 WITH WP(C)/3049/2018	GANUP SAHU Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. D THAOSEN	GA, ASSAM
		GANUP SAHU Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. D THAOSEN MR. D THAOSEN	GA, ASSAM MR A CHANDRAN(R5) MR. S BORTHAKUR(R5)
<u>ADMISSION</u>				
14	WP(C)/2765/2015 FIXED	M/S POWER GRID ASSOCIATES Versus ASSAM STATE ELECTRICITY BOARD and 3 ORS	MR.T DAS MS.A HAZARIKA MS.L BHUYAN	MR.H K SARMA SC, APDCL SC, APDCL
15	WP(C)/6279/2015 CAVT. NO. 1308/2015 FIXED	JOYNAL ABEDIN LASKAR and 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MR.S DEY	MRH I CHOUDHURY SC, CO-OP. MR.S K TALUKDAR MR.J M A CHOUDHURY FOR CAVEATOR
16	Arb.P./5/2016	M/S HUMA ENTERPRISE and CONSULTANTS PVT. LTD. and ANR Versus THE GOVT. OF ARUNACHAL PRADESH AND 3 ORS	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	GA, AP
17	Arb.P./28/2017	M/S. ASHOK KUMAR MANDHYANI Versus THE UNION OF INDIA and 3 ORS.	MR.R HUSSAIN MS.G SUTRADHAR	MS S CHAKRABORTY SC, NF RLY
18	Arb.P./32/2017 FIXED	PIE ENGINEER CONSTRUCTION Versus THE UNION OF INDIA and 2 ORS	MR.A Y CHOUDHURY MR.N H LASKAR MR.T A CHOUDHURY	MR.B SHARMA MR. J P MORE SC, NF RLY
19	WP(C)/1739/2017 FIXED	DILIP KR ROY Versus THE STATE OF ASSAM and 6 ORS.	MR.I HUSSAIN MR. E AHMED MR.F A HASSAN	SC, AGRI. DEPARTMENT
20	WP(C)/1966/2017 WEEK COMMENCING FROM 16/07/18	HRIDAY BORAH Versus THE STATE OF ASSAM and 5 ORS.	MR.M DEKA MR.B J TALUKDAR	GA, ASSAM

21	WITH WP(C)/2611/2016	HRIDAY BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.P D NAIR MR.R PHUKAN	SC, FOREST
22	WP(C)/3285/2017 FIXED	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM and 5 ORS.	MR.K K DEY MR V K BAROOAH MR S BAISHYA	GA, ASSAM C.G.C. MR.C K S BARUAH MR. S DUTTA (SC, FOREST DEPT.) ASSTT.S.G.I.
23	WP(C)/7809/2017 FIXED	M/S SAIKHOWA MEEN SAMABAY SAMITI LIMITED Versus THE STATE OF ASSAM and 4 ORS	MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM
24	WITH WP(C)/8109/2017	M/S. SAIKHOWA SADIYA MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/1534/2018 in WP(C)/8109/2017	THE STATE OF ASSAM Versus M/S SAIKHOWA SADIYA MEEN SAMABAY SAMITEE LTD. AND 2 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU
25	WITH WP(C)/2811/2018	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
26	WP(C)/2255/2018 FIXED	SAMEL PROJA Versus THE STATE OF ASSAM AND 2 ORS.	MS. D GHOSH MS. N DEKA	GA, ASSAM
27	WP(C)/2322/2018 FIXED	M/S BHAVYA ENTERPRISE AND ANR. Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. N J CHOUDHURY MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. B BORAH MR. V A CHOWDHURY	MR S S SHARMA GA, ASSAM MS. L SHARMA MR A CHAKRABORTY MR. B J MUKHERJEE
28	WP(C)/2328/2018 FIXED	M/S W. K. INDUSTRIES AND ANR. Versus THE STATE BANK OF INDIA AND 2 ORS.	MR. N J CHOUDHURY MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. B BORAH MR. V A CHOWDHURY	MR S S SHARMA GA, ASSAM MS. L SHARMA MR A CHAKRABORTY MR. B J MUKHERJEE
29	WP(C)/2332/2018 FIXED	M/S MEGHALAYA TRADING COMPANY AND ANR. Versus THE STATE BANK OF INDIA AND 2 ORS.	MR. N J CHOUDHURY MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. B BORAH MR. V A CHOWDHURY	MR S S SHARMA GA, ASSAM MS. L SHARMA MR A CHAKRABORTY MR. B J MUKHERJEE
30	WP(C)/2697/2018 FIXED	REKHA MAZUMDAR Versus THE UNION OF INDIA AND 4 ORS.	MR. S S ROY MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY	SC, RAILWAY
31	WP(C)/2698/2018 FIXED	BABUL MAZUMDAR AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. S S ROY MR. S BORTHAKUR MS. S KAKATI	SC, RAILWAY
32	WP(C)/3167/2018 FIXED	PROMATHESH CHANDRA ROY AND 23 ORS. Versus UNION OF INDIA AND 5 ORS.	MRS. U BARUAH MR. N DHAR MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM, SC, NF RLY () MR. R BORPUJARI(SC, REVENUE)
33	WP(C)/3345/2018 FIXED	SMT BHARATI KARMAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MS. T SOM MR H DAS	MR. S K SAHARIAH (R5) MR. M DAS (R5) SC, EXCISE DEPTT.
34	WP(C)/3937/2018 FIXED	EASTERN TECHNOLOGY GROUP Versus INDIAN INSTITUTE OF TECHNOLOGY AND 2 ORS.	MR. S BANIK MR K K GHOSH	MR. A K DUTTA SC, IIT

35	WP(C)/4322/2018 FIXED	M/S JOGIGHOPA MIN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA	GA, ASSAM
36	WP(C)/4323/2018 FIXED	CHIDANANDA TALUKDAR Versus STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	GA, ASSAM
ORDERS				
37	WP(C)/2628/2015	PRADIP BARUAH and 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.R BORAH MR.P BHUYAN	GA, ASSAMR1-3 MR.B J TALUKDAR(R-4)
38	Cont.Cas(C)/241/2016	PRABIR BISWAS Versus DR. M. ANGAMUTHU and 3 ORS.	MR.G N SAHEWALLA MR.S BANIK MS.B SARMA	MS.M HAZARIKA(R- 1-4) MS.H BUZAR BARUAH R-1-4
39	Cont.Cas(C)/326/2016 WITH I.A.(C) 4279/17 & 2495/17(BOTH D/O)	NIRMALENDU SAHA Versus DHIREN BARUA	MR.A K PURKAYASTHA MR.R C PAUL	MS.M HAZARIKA MS.H BUZAR BARUAH MS.S KHOUND
40	Cont.Cas(C)/611/2016	MRS. BANDANA DUTTA Versus DR. RITENDRA BHUYAN and 2 ORS	MR.R D PHUKAN MRS.S BORPATRAGOHAİN	
41	Cont.Cas(C)/249/2017	ZEETENDRA SALOI Versus MONALISHA GOSWAMI and ANR.	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA Sr. Adv. R-1 and 2 MR.S BORA(R- 1&2)
42	Cont.Cas(C)/264/2017	M/S. JOGANIAR CONSTRUCTION Versus MONALISHA GOSWAMI and ANR.	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA(Sr. Adv.)(R-1&2) MR.S BORA R- 1and2
43	Cont.Cas(C)/336/2017 WITH I.A.(C) 3681/17(D/O)	M/S. B.B. ENTERPRISE Versus NATIONAL PROJECT CONSTRUCTION CORPORATION LTD NPCC and 5 ORS.	MR.A T M HUSSAIN	MR.A DEB(R- 1, 4&5) MR.S Z RAHMAN R- 1, 4and5
44	Cont.Cas(C)/508/2017	SILCHANG G.P.S.S. LTD. Versus RAJESH PRASAD and 8 ORS.	MR.S CHOUDHURY MD.B RAHMAN	MR.B GOSWAMI(R- 3&4) MR.B GOGOI(R-9) MR.D UPAMANYAR-9 MS.D L DEKA(R-9) MS.S CHUTIA(R- 3&4) MS.D D BARMAN(R- 3 - 8)
45	Cont.Cas(C)/520/2017	TAPAN BAISHYA Versus M. ANGAMATHU AND 3 ORS	MRS B BHUYAN MR. A K BHUYAN MS. N BORAH MS. S PHUKAN	MR. D NATH (R-2)(R-1) MS. M. HAZARIKA MS. S KHOUND MS. A R MOLIE R MS. K DUTTA (R-2)(R-1)
46	I.A.(Civil)/2406/2017 in Cont.Cas(C)/525/2013 WITH Cont.Cas(C)/525/2013	MD. EUSUF ALI Versus ASHOK KR. BARMAN MD. EUSUF ALI Versus M S MONIVANAN	MR.A ALI MS.K LAHKAR MS.A MAHANTA MR.A ALI MS.K LAHKAR MS.A MAHANTA	MR H K MAHANTA
47	I.A.(Civil)/257/2018 WP(C) 6154/11(D/O)	BISHNU DEY Versus THE UNION OF INDIA	MR. B K SEN	MR. K K PARASAR
48	I.A.(Civil)/796/2018 in Cont.Cas(C)/114/2017 WITH Cont.Cas(C)/114/2017	M/S HILLS TRADE AGENCIES Versus AJIT KAKATI AND ANR M/S HILLS TRADE AGENCIES Versus MR. S.M. BAKIR and ANR.	MR. O P BHATI MR. D GOGOI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR. H BURAGOHAIN MR. M MAHANTA MS. R DEKA MR. M BORA MR.M MAHANTAR-1 MR.H BURAGOHAIN(R-2) MS.M BORAH(R-2) MS.R DEKA(R-1) MS.D GOGOI(R-2)

49	WITH Cont.Cas(C)/117/2017	M/S HILLS TRADE AGENCIES Versus MR. S.M. BAKIR and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.M MAHANTA(R-1) MR.H BURAGOHAINR-2 MS.M BORAH(R-2) MS.R DEKA(R-1) MS.D GOGOI(R-2)
50	WITH Cont.Cas(C)/119/2017	M/S HILLS TRADE AGENCIES Versus MR. S.M. BAKIR and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR.M MAHANTA(R-1) MR.H BURAGOHAIN(R-2) MS.M BORAH(R-2) MS.R DEKAR-1 MS.D GOGOI(R-2)
	WITH I.A.(Civil)/3973/2017	M/S HILLS TRADE AGENCIES Versus MR. S.M. BAKIR and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.M MAHANTA(R-1) MR.H BURAGOHAIN(R-2) MS.M BORAH(R-2) MS.R DEKAR-1 MS.D GOGOI(R-2)
	WITH I.A.(Civil)/797/2018	M/S HILLS TRADE AGENCIES Versus AJIT KAKATI AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	MR. H BURAGOHAIN MR. M MAHANTA MS. R DEKA MS. M BORAH MS. D GOGOI
51	WP(C)/1442/2018 B/O	NILABH DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M SARANIA MD. S U AHMED MS. I KEITZAR MS. S KAUSHIK	GA, ASSAM MS. P DAS MR. P K MUNIR
52	WP(C)/1648/2018 FIXED	INDIA MEDTRONIC PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR A SAHAI MR A SAHAI MR A SAHAI MR. N N B CHOUDHURY MR. S BORTHAKUR MR. V RAJKHOWA MR A SINGH	MR G BAISHYA MS. I GOHAIN SC, NHM MS J A AHMED SC, HEALTH
	WITH I.A.(Civil)/2070/2018 in WP(C)/1648/2018	JOHNSON AND JOHNSON PVT. LTD. Versus INDIA MEDTRONIC PVT. LTD. AND 2 ORS	MR. M SARMA MS. I GOHAIN MS J A AHMED	SC, HEALTH MR. S BORTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 16/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
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14)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
15)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
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18)	MR. A PAUL	12-07-2018	To	16-07-2018
19)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
20)	MR C BARUAH	11-07-2018	To	24-07-2018
21)	MR G R DEV	11-07-2018	To	30-07-2018
22)	MR. T ROY	16-07-2018	To	23-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,16th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE L.S. JAMIR

COURT NO: 5

[CIVIL BENCH - III]

CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - III) FROM ITEM NOS. 1 TO
39 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2445/2018 FIXED	MD. SHAHADAT KHAN Versus THE STATE OF ASSAM AND 3 ORS.	MD. A MATLIB MR. R DHAR	MR. B GOGOI SC, HEALTH AND F W
2	WP(C)/3668/2018 FIXED	RAM SHARAN SHYORAN Versus THE STATE OF ASSAM AND 3 ORS.	MS C M DEKA MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	GA, ASSAM
3	WP(C)/3679/2018	BIMALENDU GUPTA Versus THE UNION OF INDIA AND 5 ORS.	MR G SARMA MR. D KONWAR	ASSTT.S.G.I.
4	WP(C)/3740/2018 FIXED	BISWAJIT ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D SARMAH	MR. S DUTTA (SC, FOREST DEPT.)
5	WP(C)/3846/2018	NAYAN SARMA Versus THE UNION OF INDIA AND 2 ORS.	MR H TALUKDAR MRS. M DEKA MS D DAS	MR. S S ROY (R1-3) ASSTT.S.G.I.
6	WP(C)/4067/2018 FIXED	AMRIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM
7	WP(C)/4145/2018 FIXED	NAYANMONI BARUAH Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
8	WP(C)/4150/2018 FIXED	SACHIN SONOWAL AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. H BEGUM MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, HEALTH
9	WP(C)/4259/2018	SRI JAYANTA SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K SARMA MR. B C DAS	GA, ASSAM MR J PAYENG SC, F.T
10	WP(C)/4361/2018 FIXED	MANAGEMENT OF HOTEL RAJMAHAL Versus HITRAM RAJBONSHI AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM

ORDER NO STEPS

11	WP(C)/4243/2018	TULIKA MOHALI Versus THE STATE OF ASSAM AND 5 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. A S DHILLON	GA, ASSAM
12	WP(C)/4275/2018 FIXED	NAYAN KUMAR RAY Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM
<u>ADMISSION</u>				
13	WP(C)/2702/2016 P/H	IBRAHIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	GA, ASSAM MR.H RAHMAN(Sr. Adv., R-2) MR.N DEKA(R-3) MR.P P DUTTA(R-2) MR.M GOGOIR-3 SC, HEALTH MR.A JAMIR(R-2) MS.Y SHAIZA(R-2)
WITH I.A.(Civil)/1286/2017 in WP(C)/2702/2016				
		IBRAHIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	GA, ASSAM MR.N DEKA(R-3) MR.M GOGOI(R-3) SC, D T UNIVERSITY SC, NHM SC, HEALTH
14	WP(C)/2712/2016	ANISA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	GA, ASSAM MR.H RAHMAN(Sr. Adv., R-2) MR.N DEKA(R-3) MR.M GOGOI(R-3) SC, HEALTH MS.P P DUTTA(R-2) MR.A JAMIR(R-2) MS.Y SHAIZA(R-2)
WITH				
15	WP(C)/2716/2016	SIDDIQUE ZAKIRUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	GA, ASSAM MR.H RAHMAN(Sr. Adv., R-2) MR.N DEKA(R-3) MR.M GOGOI(R-3) MS.P P DUTTAR-2 MS.Y SHAIZA(R-2) SC, HEALTH MR.A JAMIR(R-2)
WITH				
16	WP(C)/2721/2016	FORHAD ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	GA, ASSAM MR.H RAHMAN(Sr. Adv., R-2) MR.N DEKA(R-3) MR.M GOGOI(R-3) MS.P P DUTTA R-2 MR. A JAMIR(R-2) MS.Y SHAIZA(R-2) SC, HEALTH
WITH				
17	WP(C)/2723/2016	NURUZZAMAN HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	GA, ASSAM MR.H RAHMAN R-2 MR.N DEKA(R-3) MR.M GOGOI(R-3) MS.P P DUTTA(R-2) MR.A JAMIR(R-2) SC, HEALTH MS.Y SHAIZA(R-2)

18	WITH WP(C)/2724/2016	MOFIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	GA, ASSAM MR.H RAHMAN(Sr. Adv., R-2) MR.N DEKA(R-3) MR.M GOGOI(R-3) MS.P P DUTTAR-2 SC, HEALTH MS.Y SHAIZA(R-2) MR.A JAMIR(R-2)
19	WITH WP(C)/2731/2016	PARESH ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	GA, ASSAM MR.H RAHMAN(Sr. Adv., R-2) MR.N DEKA(R-3) MR.P P DUTTA(R-2) MR.M GOGOI(R-3) MR.A JAMIRR-2 MS.Y SHAIZA(R-2) SC, HEALTH
20	WITH WP(C)/2776/2016	ABDUL BASID AL SAHID Versus THE STATE OF ASSAM AND 3 ORS	MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	GA, ASSAM MR.H RAHMAN(Sr. Adv., R-2) MR.N DEKA(R-3) MR.M GOGOI(R-3) SC, HEALTH MS.Y SHAIZA(R-2) MR.A JAMIR(R-2) MS.P P DUTTA(R-2)
21	WP(C)/3196/2014 FIXED	BIMAL CHANDRA TAMULI and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.Y DOLOI(R- 1-4) MR.U RAJBANSHI MR.A CHETRY MS.B BHUYAN SC, IWT ADDL. AG, ASSAM MSW YHOSHII SC, TRANSPORT MR.U K NAIR MS.N SHYAMAL
22	WP(C)/3861/2015 FIXED	JOYJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH	GA, ASSAM MS.R B BORA SC, FINANCE SC, HEALTH
23	WP(C)/4454/2015 FIXED	MUSSTT. MONUWARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR.G SAROWAR MR A R BHUYAN MR.M ISLAM MR. M A I HUSSAIN MR.N UDDIN MS.S HALAI	MR.A ROSHID(R-6) MR.B K SARMA MR.A MOBARAQUE(R-6) SC, SOCIAL WELFARE
24	WP(C)/4644/2015 FIXED	MANASH JYOTI BHUYAN and ANR Versus THE STATE OF ASSAM AND 4 ORS	MRM R ADHIKARI MR.A R TAHBILDAR MS.N DAIMARI	GA, ASSAM
25	WP(C)/4674/2015 FIXED	SIBA SHAKTI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR.D BORA MR.N HAQUE MRN J DAS MR.A CHOUDHURY MR.D DEKA MR.R ALI	MR.J M A CHOUDHURY SC, HEALTH SC, BTADC
26	WP(C)/365/2016 FIXED	RANTU DUTTA and 11 ORS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. and 8 ORS	MR.P K GOGOI MR.B BURAGOHAIN MR.J P KACHARI	SC, APDCLR-1 TO 5
27	WP(C)/1033/2016 FIXED	AJIT THAKURIA and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. N ALAM MS. R DEKA MD. S U AHMED	SC, PWD
28	WP(C)/2559/2016 FIXED	DHIRESH RAY Versus THE STATE OF ASSAM AND 5 ORS	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	GA, ASSAM MR.H K MAHANTA SC, PERSONNEL DEPT.

29	WP(C)/77/2017 [AT 10:30 A.M.], P/APPEARENCE, FIXED	SHEIKH MOZER ALI Versus THE STATE OF ASSAM and 7 ORS.	MR.B P SINHA MS.N DAS	GA, ASSAM MR.P N GOSWAMISc, PHE Deptt. SC, FINANCE
30	Review.Pet./96/2017 WP(C) 86/16(D/O), WP(C) 64/16(D/O) WITH	THE STATE OF ASSAM and 2 ORS Versus SRI SAFIQL ISLAM MAMUD and 2 ORS	MRS.M BORAH MR.H BURAGOHAIN	MR. N U K NAIR,R MR. A CHETRY,R MR. M P SHARMA,R
31	Cont.Cas(C)/548/2016	SAFIQL ISLAM MAMUD and 2 ORS Versus MOHON CHANDRA BORO and 4 ORS	MR.A SARMA MR.A CHETRY MR.U K NAIR MS.N SHYAMAL MR.M P SARMA	MR.H BURAGOHAIN(R-1) MS.M BORAH(R-1) MR.S HAZARIKA(R-1) MS.R DEKAR- 4and5
32	WP(C)/257/2017 FIXED	ABDUL HAI Versus THE STATE OF ASSAM and 2 ORS.	MR.S S S RAHMAN MR.M R SODIAL	MR.K N CHOUDHURY(R-2) MR.S CHAMARIA MR.J PATOWARYR-2 MR.R M DEKA(R-3) MR.D J DAS(R-2) SC, AGRI. DEPARTMENT(R1&2) MS.A BARUA(R-2) MS.R KAKATI(R-2)
33	WP(C)/6975/2017 FIXED	PRASANTA KR. GOGOI Versus THE STATE OF ASSAM and 3 ORS.	MR.J ABBAS MR.S BORTHAKUR	GA, ASSAM SC, AG
34	WP(C)/7669/2017 FIXED	LUKIMA BARUAH Versus THE STATE OF ASSAM and 3 ORS.	MR.S N SARMA MR.H K SARMA MR.K KALITA	MR.B GOGOI SC, HEALTH
35	WP(C)/7887/2017	NIRU SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR.M BORAH	GA, ASSAM
36	WP(C)/108/2018 FIXED	MUSTAFIZUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE DEPTT. MR. C BARUAH
37	WP(C)/470/2018 FIXED	ANIL MAHANTA Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH MS. B PHUKAN	GA, ASSAM SC, FINANCE
38	WP(C)/641/2018 FIXED	MOHIT KHATI AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR	MR. M PHUKAN ASSTT.S.G.I.
39	WP(C)/1172/2018 NOT BY HON. A.M.B.BARUA, J, FIXED	SASHADHAR PATOWARY Versus THE ASSAM STATE ELECTRICITY BOARD AND 3 ORS	MR. B J TALUKDAR MR. P TALUKDAR	SR. SC, ASEB(R1TO3) MR. C BARUAH
40	WP(C)/1216/2018	SMT. POMPI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR T CHHETRI	GA, ASSAM
41	WP(C)/1598/2018 FIXED	AKRAM HUSSAIN MAZARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A H M R CHOUDHURY	GA, ASSAM
42	WP(C)/1566/2018	SHAH ALOM MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A H M R CHOUDHURY	GA, ASSAM
43	WP(C)/1638/2018	ROFIQL HAQUE MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY MR. U K NAIR	GA, ASSAM
44	WP(C)/1870/2018 FIXED	NIZAMUDDIN AHMED Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS	MR. B PRASAD MR. D KALITA	SC, AEGCL

ORDERS

45	Cont.Cas(C)/376/2016	SMTI. BAIJAYANTI BORDOLOI Versus RAJIV MEHRISHI and 2 ORS.	MR.R BARUAH MR.R M CHOUDHURY	MR.M PHUKAN
46	WP(C)/1207/2016 FIXED	SAIYADA BILKIS BENAIZIR and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA MR.S BORA MR.S M T CHISTIE	GA, ASSAM SC, SOCIAL WELFARE
47	Cont.Cas(C)/1/2017 FIXED	MAHILA MAJUMDER @ MAHELA MAJUMDER Versus HARLAL CHANDA and 2 ORS.	MRM J QUADIR MR.S Y AHMED	MR.T C CHUTIA(R-2) MS U DAS(R-1) MS.A VERMAR-1 MS.S KHANIKAR(R-1) MR.D K ROY(R-2)
48	Review.Pet./85/2017 in WP(C) 2202/15(D/O), AFTER VACATION	AFJAL HUSSAIN MAZUMDER and 3 ORS Versus THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
49	Cont.Cas(C)/540/2017 FIXED	PURNIMA BORO Versus UDAYAN HAZARIKA	MR.R BARUAH MR.R M CHOUDHURY	MS. D D BARMAN
50	WP(C)/1499/2017 WITH OFFICE NOTE, FIXED	MANABENDRA DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR.I CHOUDHURY MRR L CHUTIA MS.B M BHUYAN	GA, ASSAM
51	WP(C)/1612/2017	SMT. KULSUM BHANU and 27 ORS. Versus THE STATE OF ASSAM and 27 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.A I KATHAR	MR.R ISLAMR- 5-8,14and15,1- -19,25,26and28 MR.M U MONDAL(R-12&16)(- -20, 22, 23&27) (R-11) (R-11) MSN NASRIN(R- 12&16)(R-20, 22, 23&27) (R-11) (R-11) SC, HEALTH & F W MR.U K NAIR(R- 5-8, 14&15 17- 19, 25, 26&28) MDI H KHAN(R- 12&16)(R-20, 22, 23&27) (R-11) (R-11)
52	I.A.(Civil)/3136/2017 FIXED in WP(C)/3767/2017 WITH WP(C)/3767/2017	PABITRA BARUAH Versus ASSAM STATE ELECTRICITY BOARD and 3 ORS. PABITRA BARUAH Versus ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MR. A DASGUPTA MS. B DAS MR.A DASGUPTA MS.B DAS	SC, APDCL SC, A S E B
53	W.P.(CrI.)/4/2018 FIXED	ABDUL MILU AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BORA MR. D GOGOI MS. S KAKATI MR. C CHAKRAVARTY MS P DASGUPTA	GA, ASSAM MR.P.P.BARUAH MR. M GOGOI
54	Review.Pet./71/2018 WP(C) 985/17(D/O)	THE STATE OF ASSAM Versus SMTI PURNIMA BORO	MR. A K THAKUR	MS. B BHUYAN SC, BTC
55	WP(C)/1651/2018 FIXED	JAYANTI BARMAN Versus THE UNION OF INDIA AND 8 ORS.	MS. I JAMIR MS. N DAS MR D K ROY MS. I KAKATI	MR. S S ROY (CGC) MR. B GOGOI (SC, HEALTH DEPTT.) MR. D NATH (ADDL. SR. GA, ASSAM) ASSTT.S.G.I.
56	I.A.(Civil)/1787/2018 in WP(C)/3566/2017 WITH WP(C)/3566/2017	SRI MALLAIAH MARAIAH NAYAKA Versus FOOD CORPORATION OF INDIA AND 4 ORS. MALLAIAH MARAIAH NAYAK Versus FOOD CORPIRATION OF INDIA and 4 ORS.	MR. A D GUPTA MR. B DAS MR. R SARKAR MR.A DASGUPTA MR.B DAS MS.B DAS	MR. P K ROY MR. P K ROY MR. S K CHAKRABORTY ASSTT.S.G.I. MS.R DEVI SC, F C I
	WITH I.A.(Civil)/578/2018 in WP(C)/3566/2017	MALLAIAH MARAIAH NAYAK Versus FOOD CORPORATION OF INDIA AND 4 ORS	MR A DASGUPTA MS. B DAS MR. R SARKAR MR. B DAS	MR. P K ROY SC, F C I

HEARING

57	WP(C)/5210/2008 P/H	RAJIB NATH AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.N BORAH MR.K K PARASAR(P- 1&3) MR.B CHETRIP- 1and3	K N CHOUDHURY GA, ASSAM D SAIKIA J PATOWARY SC, F.DEPTT. B K KASHYAP
WITH				
58	WP(C)/941/2017	GAUTAM HAZARIKA and 4 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.K K PARASAR MRS.B CHAKRABORTY MR.B CHETRI	GA, ASSAM SC, FINANCE
59	WP(C)/6066/2011 P/H, WP(C) 2063/09(D/O)	MAHENDRA NATH DAS Versus THE STATE OF ASSAM AND ANR	MR.P S LAHKAR MR.N PATHAK MR.D K SHARMA	GA, ASSAM MR.G PEGU
60	WP(C)/2799/2017 P/H	DHARMESWAR SEAL Versus THE UNION OF INDIA and 3 ORS.	MR.B K DAS MR.H P NEOG	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
13)	MR. G AGARWAL	09-07-2018	To	25-07-2018
14)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
15)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
16)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
17)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
18)	MR. A PAUL	12-07-2018	To	16-07-2018
19)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
20)	MR C BARUAH	11-07-2018	To	24-07-2018
21)	MR G R DEV	11-07-2018	To	30-07-2018
22)	MR. T ROY	16-07-2018	To	23-07-2018
23)	MS. B SARKAR	16-07-2018	To	23-07-2018
24)	MS. A VERMA	16-07-2018	To	20-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,16th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 9

[CIVIL BENCH - II

CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - II)ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4040/2018 FIXED	TULAN GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA	SC, ELEM. EDU SC, FINANCE DEPTT.
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/3916/2017 in WP(C)/3248/2017 WITH WP(C)/3248/2017	SONALI KAR Versus THE STATE OF ASSAM and 4 ORS DILIP KUMAR ROY Versus THE STATE OF ASSAM and 4 ORS.	MR. M P SARMA MR. U K NAIR MR.A K DUTTA MR.B PURKAYASTHA	SC, ELEM. EDU. MR. A K DUTTA MR. B PURKAYASTHA MR.A CHETRY(R-5) SC, ELEMENTARY EDUCATION MR.M P SARMAR-5 MR.U K NAIR(Sr.Adv.)(R-5)
3	I.A.(Civil)/2334/2018 in WP(C)/2048/2018 WITH WP(C)/2048/2018	SMTI. LAKSHESWARI KONWAR Versus HARI KANTA NATH AND 5 ORS HARI KANTA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M HALOI MR. A K DEKA MS. R BARMAN MR H R A CHOUDHURY, SR.ADV. MR M ALOMGEER MR M ALOMGEER MR. A I UDDIN	MRS. R MOMTAZ MR. A ALAM MR. A I UDDIN MR. M ALAMGEER SC, ELEM. EDU MR. A K DEKA MS. R BARMAN
<u>ORDER NO STEPS</u>				
4	WP(C)/986/2018	KHANDAKAR RAFIKUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MR. T DEWAN MR. S DAS	SC, ELEM. EDU GA, ASSAM SC, AG MR. C BARUAH SC, FINANCE DEPTT.
5	WP(C)/2082/2018 FIXED	BHABATOSH BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. B PHUKAN	SC, HIGHER EDU

6	WP(C)/3862/2018	JOGEN BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. G C PHUKAN MR. S M SARMA MR. A R TAHBILDAR	SC, SEC. EDU. GA, ASSAM SC, AG
ADMISSION				
7	WP(C)/5231/2013	MRS. DIPAMONI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR.N DUTTA MS.B BHUYAN MS.P PATHAK	SC, FINANCE SC, EDU
WITH				
8	WP(C)/533/2014	HIRANYA KR. NATH Versus THE STATE OF ASSAM and ORS,	MSN KALITA MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MS.B BHUYAN MS.P PATHAK MS.B BORA SC, EDU
9	WP(C)/6367/2013 WP(C) 4639/05(D/O), WP(C) 585/03(D/O)	ABUL HUSSAIN BARBHUIYA and 36 ORS Versus THE STATE OF ASSAM and 3 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.A K BARUAH MRS.R S CHOUDHURY	SC, EDU
10	WP(C)/4244/2015	DR. MRINAL KANTI BHATTACHARYA Versus THE STATE OF ASSAM AND 4 ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MR.A DHARR-3 to 5 MS.C DAS(R-3 to 5) MRK K DAS(R-3 to 5) SC, HIGHER EDUCATION
11	WP(C)/4303/2015	NITURAJ SHAHRIA Versus THE STATE OF ASSAM AND 3 ORS	MR.S P DEKA MR.B KALITA MS.D SHARMA	GA, ASSAM SC, SECONDARY EDUCATION
12	WP(C)/4520/2015 FIXED, NOT BY HON. A.M.B.BARUA,J. & HON. M.R.PATHAK,J.	DILIP DEKA and 12 ORS Versus THE STATE OF ASSAM AND 44 ORS	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH	MR.H R A CHOUDHURYR- 17 MR.M K CHOUDHURY(R-5 to 8, 13 & 15) MR.R ISLAM(R-14 & 16) MR.D K SARMAH(R-19) MR.S SAIKIA MR.I H SAIKIA MR.F U BORBHUIYA(R-17) MR.K KALITA MS.S KANUNGOE MR.S K SINGHA(R-10 & 20) MS.A TALUKDAR(R-19) MR.N PATHAK(R-19) MR.A PATHAK(R-19) MR.R A CHOUDHURY(R-17) MRP BHARDWAJ(R-5 to 8, 13 & 15) MR.T AHMED(R-14 & 16) SC, SECONDARY EDUCATION(R1-4) MR.D N SARMAH(R-14 & 16) MR. J H SAIKIA(R-11, 27, 28 & 42) MR.A BARKAKATI(R-5, 6, 8, 13 & 15) MR.B KUMAR(R-10 & 20)
13	WP(C)/7325/2015	NO.1 GOKULKATA SIRISH CH. MEMORIAL VLP SCHOOL and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M R KHANDAKAR MR.A RAHMAN	SC, ELEMENTARY EDUCATION SC, ELEMENTARY EDUCATION SC, BTADC SC, BTADC SC, SSA SC, SSA
14	WP(C)/286/2016 FIXED, WP(C) 1766/09, WP(C) 6799/05, WP(C) 1622/03, WP(C) 3861/04 (ALL D/O)	CHANDAN CH. KALITA Versus THE STATE OF ASSAM and 5 ORS,	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA	MR. R SARMA(R5) MR. R SALOI(R6) MR. R SALOI(R6) MR. R SALOI N SHARMA(R5) N SHARMA(R5) N SHARMA(R5) MR. R KALITA(R6) MS. D BURAGOHAIN SC, SECONDARY EDUCATION

15	WP(C)/1970/2016	INDRA KALITA and 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.D P CHALIHA MR.U P CHALIHA	SC, SECONDARY EDUCATION(R 1) SC, BTCR 2,3
16	WP(C)/5443/2016 FIXED	SMTI LEENA DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	GA, ASSAM MS.G R MAHILARY(SC,BTAD) SC, HEALTH
	WITH			
17	WP(C)/5030/2016	SMTI LEENA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	GA, ASSAM MS.G R MAHILARY MR.J M A CHOUDHURY SC, BTADC SC, HEALTH
18	Co.Appl./1/2017 WITH RECORDS OF NCLT	M/S. NATIONAL BUILDING CONSTRUCTION CORPORATION INDIA LTD. Versus THE OFFICIAL LIQUIDATOR	MR.D KALITA MS.J R THAKUR MR.A THAKUR	MR.K GOSWAMI MS.A NEOG MR.A SANDILYA
19	WP(C)/85/2017 B/O	RWMWI DAIMARY Versus STATE OF ASSAM and 4 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.C HANSE	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC
20	WP(C)/2072/2017 CAVT. NO. 458/2017 (CAVT. IS D/O), B/O	BINIKA GOYARY Versus THE STATE OF ASSAM and 9 ORS.	MR.A K PURKAYASTHA MR.R MAZUMDAR MR.B C MUCHAHARY	MR. A CHAMUAH(R-6) MRA UPADHYAY MS.K JAIN SC, BTC MR.P UPADHYAY FOR CAVEATOR SC, HIGHER EDUCATION SC, U G C
21	WP(C)/4878/2017 FIXED	JAMAL UDDIN and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.R ISLAM MR.M HUSSAIN	GA, ASSAM(R. 4.) SC, ELEMENTARY EDUCATION R. 1,3,5 and 6. SC, FINANCE(R. 2 & 7.)
22	WP(C)/5192/2017 FIXED	MAJAM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR.A R SHOME MR.P MAJUMDAR MR.S CHOUHAN	MR S M T CHISTIE (SC, ELEMENTARY EDUCATION DEPARTMENT) MR.M DUTTA (R-6) SC, ELEMEN. EDU. MR.M H SAIKIA (R-6)
23	WP(C)/7383/2017 FIXED	DEVI PRASAD GHIMIRE Versus THE STATE OF ASSAM and 7 ORS.	MR.K K PARASAR MR.B CHETRI	SC, ELEMENTARY EDUCATION GA, ASSAM SC, FINANCE SC, BTC
24	WP(C)/1049/2018 FIXED	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 11 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, SEC. EDU.
25	WP(C)/2477/2018 CAVT. NO.0432/2018 (CAVT. IS D/O)	ABDUL MAZID Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR. M A ISLAM MS. P BARUAH	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN SC, EDU FOR CAVEATOR
26	WP(C)/3723/2018 FIXED	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
27	WP(C)/3995/2018 FIXED	BHANITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORA MS J RAJKUMARI	SC, SEC. EDU.
		ORDERS		
28	WP(C)/2796/2011 NOT BY HON. M.R.PATHAK,J.	DHRUBA NARAYAN SINHA Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.I CHOWDHURY MR.N J KHATANIAR MR.R M DEKA	MR.K AGARWAL MR.B MAHESHWARI MR.M DEY SC, EDU

29	WP(C)/3928/2012 NOT BY HON. M.R.PATHAK,J.	HEM CHANDRA KUMAR Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN MS.H DAS	
30	WP(C)/2515/2015	NUR BHANU BIBI Versus THE UNION OF INDIA and 7 ORS	MR.M U MONDAL MSN NASRIN MR.H R AHMED MR.N HUSSAIN MDI H KHAN	GA, ASSAM(R4) C.G.C. MS.B SARMAR-1 SC, ELEMENTARY EDUCATION(R2,3,5,6) ASSTT.S.G.I.(R1)
31	Co.Pet./7/2016	M/S P.N. PHARMA MARKETING SERVICE PVT. LTD. Versus M/S ABHISHEK MOTORS PVT. LTD.	MRJ C GAUR MS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	MR.D GOSWAMI
32	Cont.Cas(C)/537/2016 FIXED	SMT. BIJOY LAKHI PEGU and 11 ORS Versus PRITAM SAIKIA and ANR.	MR.L GOGOI MR.D HAZARIKA	MR.D SAIKIA(R-1) MR.A DEKAR-1 MS.P CHAKRABORTY(R-2)
33	WP(C)/4025/2017 WITH OFFICE NOTE	JAYANTA KR. BORAH Versus THE STATE OF ASSAM and 6 ORS.	MR.H RAHMAN MR.D DAS MRS.R GOGOI	MR.A C BORBORA(R-2) MRS.R BORBORA(R-2) MS.M BORAH(R-4) MR.B B BORAH(R-4) MR.M SMITH(R-2) MS L BARUAH R-4 SC, HIGHER EDUCATION
34	WP(C)/4524/2017 WITH OFFICE NOTE	ALL ASSAM B.ED. COLLEGE PRINCIPALS AND TEACHERS ASSOCIATION and ANR. Versus THE UNION OF INDIA and 2 ORS.	MR.C BARUAH MR.R K TALUKDAR MS.R AKHTAR MR.R BORO	MR. S SINHA MR. S S ROY (SC, NCTE) ASSTT.S.G.I.
35	WP(C)/5250/2017 CAVT. NO.104, 1106, 1109, 1110, 1130, 1139 , 125/3/17 (ALL CAVT. D/O), WITH OFFICE NOTE	SEKHAR RANJAN NATH and 7 ORS. Versus THE STATE OF ASSAM and 152 ORS.	MR.S D PURAKAYATHA MR.U CHOUDHURY	GA, ASSAM MR.A K DUTTA MR.B PURKAYASTHA SC, ELEMENTARY EDUCATION MRS. A BASUMATARY MR.S SUTRADHAR MS. N DEB
36	WP(C)/5873/2017 WITH OFFICE NOTE	DR. RINA RANI DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	SC, HIGHER EDUCATION
37	WP(C)/7162/2017 B/O, WITH OFFICE NOTE, WP(C) 6664/16(D/O), WP(C) 5974/17(D/O), WP(C) 4499/11(D/O), CONT.CASE(C) 77/13(D/O).	SMT. ANJANA DEKA Versus THE STATE OF ASSAM and 14 ORS.	MR.M HUSSAIN MR.Z H AHMED MR.K U AHMED	GA, ASSAM MR G DEKA SC, ELEMENTARY EDUCATION SC, BTC
38	Cont.Cas(C)/227/2018 FIXED	PHULENDRA KALITA Versus SHAMSHER SINGH, IAS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	
39	WP(C)/493/2018	ASOMI GOGOI Versus THE STATE OF ASSAM	MR N SHYAMAL MS A KAPINJAL MR U K CHETRY MR. U K NAIR MR. M P SARMA	SC, SEC. EDU.
40	I.A.(Civil)/2122/2018 FIXED in Cont.Cas(C)/628/2017 WITH Cont.Cas(C)/628/2017	SMT. REKHA BORAH Versus MR. R. C. JAIN AND 3 ORS REKHA BORAH Versus R.C.JAIN and 3 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN MR.M R SODIAL	MS. A VERMA MR D SAIKIA MS. P CHAKRABORTY MS. S KHANIKAR MS U DAS D SAIKIA, SR.ADV.
41	WP(C)/2301/2018 FIXED	SHAMSUL HOQUE Versus THE COMMISSIONER AND SECY. AND 5 ORS.	MR. R ALI MS. F Y HUSSAIN MR. H A AHMED	SC, ELEM. EDU
42	WP(C)/3404/2018 FIXED	ANJANA BARUAH AND 55 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU SC, FINANCE DEPTT.

43	WP(C)/3788/2018 FIXED	DIPTI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K KOTOKY MR. N D SARMA	SC, ELEM. EDU GA, ASSAM
44	WP(C)/4290/2018 FIXED	UDAY BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. U K NAIR MR. P N GOSWAMI MR. N J KHATANIAR	SC, HEALTH
HEARING				
45	WP(C)/531/2014 WA 217/96(D/O), CIVIL RULE 5492/95(D/O)	UTPAL KR BORAH and 7 ORS Versus THE STATE OF ASSAM AND 49 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	GA, ASSAM MR.A DAS MR.N DEKA MR.M CHETIA MR.S DUTTA
	WITH MC/3031/2014 in WP(C)/531/2014	UTPAL KR BORAH and 7 ORS Versus THE STATE OF ASSAM AND 49 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	GA, ASSAM MR.A DAS MR.N DEKA MR.M CHETIA MR.S DUTTA
46	Co.Pet./7/2015	NUMEN ENTERPRISES PVT. LTD. Versus THE REGISTRAR OF COMPANIES	MS.M JAIN MS.S D DEKA	MR.S C KEYAL ASSTT.S.G.I.
47	Co.Appl./8/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
48	WITH Co.Appl./9/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	

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LEAVE NOTE OF ADVOCATES FOR 16/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
13)	MR. G AGARWAL	09-07-2018	To	25-07-2018
14)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
15)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
16)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
17)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
18)	MR. A PAUL	12-07-2018	To	16-07-2018
19)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
20)	MR C BARUAH	11-07-2018	To	24-07-2018
21)	MR G R DEV	11-07-2018	To	30-07-2018
22)	MR. T ROY	16-07-2018	To	23-07-2018
23)	MS. B SARKAR	16-07-2018	To	23-07-2018
24)	MS. A VERMA	16-07-2018	To	20-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,16th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 14

[CIVIL BENCH - I

CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST(CIVIL)] DATED 09-07-2018
TO 30-08-2018, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MFA/27/2012 WITH LCR	THE UNION OF INDIA Versus M/S DEY'S COLD STORAGE LTD.	MR.B SARMAH(Rly.Adv.) MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K P MAHESHWARI
2	CRP/478/2015 WITH LCR, FIXED	THE NEW INDIA ASSURANCE CO. LTD. Versus HIMANGKU KR. DAS and 2 ORS.	MS.M CHOUDHURY MR.A AHMED MR.S DUTTA(Sr.Adv.) MR.P P DOLEY	MR Z HUSSAIN MS B B AHMED
3	CRP/446/2016 FIXED	SMTI. MAMANI SARKAR Versus ON THE DEATH OF SMTI. SITALA BALA DAS HER LEGAL HEIRS NAMELY	MR.U K DAS MR.D CHOUDHURY MRS.B D SARMA MS.R SARMA	
4	CRP(I/O)/33/2017 FIXED	PURNANANDA BORUAH Versus TULAN MOLIA BORUA	MR.P BOIRAGI MS.B TALUKDAR MR.R ALI	MR G N SAHEWALLA(R1) MR.P DEKA(R-1) MS.D SWAMI MD.ASLAM(R-1)
5	Tr.P.(C)./83/2017 FIXED	JYOTI SAH Versus AMAR KUMAR SAH	MR.P CHOUDHURY MS U DAS MS.P BARUAH	MR. P J SAIKIA MS. M KECHII
6	FAO/21/2018 I.A.(Civil)/1565/2018(D/O), FIXED	SMTI KASTURI LAHIRI Versus AMITABHA GHOSH	MR. M K CHOUDHURY MR. M SARMA MR. A BARKATAKI MR P BHARDWAJ MR. A KAKATI MR. T N SRINIVASAN	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA
7	CRP(I/O)/37/2018 FIXED	NARAYAN DAS Versus SRI SRI LAKHIPUKHURI UNNAYAN SAMITY	MR. A SATTAR MR Z MUKIT MR H K BARUAH	MR. A K SARMA MR H J TAMULI MR. D KALITA MS N KALITA
8	FAO/39/2018	CENTRAL BANK OF INDIA Versus SRI BIKASH SHARMA AND 4 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	
	WITH I.A.(Civil)/2440/2018 in FAO/39/2018	CENTRAL BANK OF INDIA Versus SRI BIKASH SHARMA AND 4 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	

9	CRP(I/O)/65/2018 FIXED	KAILASH KUMAR AND ANR. Versus GANESH KUMAR AND 4 ORS.	MR. R J BORDOLOI MD R ALI MS. M SARMAH MS. A SAIKIA MS. G P SHAHI MS. M NATH	MR. J DEKA (R1 TO R5) MR. T K BHUYAN (R1 TO R5) MR. S K DEKA (R1 TO R5) MR. S SARMA(R1 TO 5)
10	RFA/76/2018	SMTI PRANATI MALAKAR AND 9 ORS Versus SRI ANAM UDDIN CHOUDHURY	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	
	WITH I.A.(Civil)/2434/2018 in RFA/76/2018	SMTI PRANATI MALAKAR AND 9 ORS Versus SRI ANAM UDDIN CHOUDHURY	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	
11	MFA/95/2018	MISS MINARA KHATUN AND ANR Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	
12	MFA/96/2018	SMTI BHANITA HALOI Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMA SC, NF RLY
13	MFA/97/2018	SMT SUNATI ROY Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA MR. B C DAS	
14	MACApp./487/2018 FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI LABANYA SAIKIA and 5 ORS	MR. R GOSWAMI MR. S BHUYAN MS.M SAIKIA MS.P BORTHAKUR	MR D MONDAL (R 1-4) MR. P SARMA (R 1-4) MR. DR. U BARUAH (R 1-4)
	WITH I.A.(Civil)/2345/2018 in MACApp./487/2018	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI LABANYA SAIKIA and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL
15	MACApp./616/2018	HAFIJUR RAHMAN @ HAFIZUR RAHMAN AND ANR Versus SMTI PARBATI SARKAR AND ANR	MR. A MOBARAQUE MR. A HUSSAIN	
	WITH I.A.(Civil)/2441/2018 in MACApp./616/2018	HAFIJUR RAHMAN @ HAFIZUR RAHMAN AND ANR Versus SMTI PARBATI SARKAR AND ANR	MR. A MOBARAQUE MR. A HUSSAIN	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
16	RSA/124/2015 FIXED	SMTI BAKULI BISWAS @ SAHA and ANR Versus MD KAMARUZ ZAMAN and 3 ORS	MR.P S DEKA MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MR.SHEELADITYA(R-1)
	WITH I.A./650/2015 in RSA/124/2015	SMTI BAKULI BISWAS @ SAHA and ANR Versus MD KAMARUZ ZAMAN and 3 ORS	MR.P S DEKA MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	
17	RSA/386/2017 FIXED	SRI MEGHANATH NATH Versus SMTI CHANE BALA NATH and 2 ORS	MR.A K PURKAYASTHA MR.M J BARUAH MS.S BARUAH	MR.B J MUKHERJEE MR. S BISWAS
18	RSA/14/2018 AFTER ENSUING SUMMER VACATION	MONTU ROY Versus AMIYA KUMAR ROY	MS. B CHOUDHURY MR S K SARKAR MS. S DAS MS. P DAS	MR G P BHOWMIK, SR.ADV. MS M KALITA MS P CHETIA
	WITH I.A.(Civil)/113/2018 in RSA/14/2018	MONTU ROY Versus AMIYA KUMAR ROY	MS. B CHAUDHURY MR S K SARKAR_ MS. S DAS MS. P DAS	

ORDERS

19	RSA/72/2009 FIXED	SRI UMESH CH. PATHAK Versus DR. NARESH CH. PATHAK	S ROY B C DAS	MR.S NATH MS.M BHATTACHARJEE MR.S BHATTACHARJEE
20	MC/1759/2013 in Rev.Pet.SL.NO.204586, in CRP 99/13(D/O), FIXED	BAPI ROY MALAKAR, Versus ON THE DEATH OF MAHITOSH DAS, HIS LEGAL REPRESENTATIVE SMT. SUPTA DAS and ANR,	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	
21	MACApp./248/2014 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	
22	MACApp./311/2014 WITH LCR, FIXED	RUMA BARUAH and ANR Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO LTD and 2 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	MR.R GOSWAMI(R-1) MR. S S ROY (R2) MS.M SAIKIA(R-1) MS.P BORTHAKUR(R-1) MR. P AGARWAL (R2)
23	CRP/21/2015 FIXED	SMTI SANDHYA ROY Versus KUSHAL DUTTA and 4 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.S BHARALIR-1 MR.M DAS(R-1) MS.M GOSWAMI(R-1) MR.N K NEOG(R-1)
24	CRP/212/2015 FIXED	KHAGEN BASUMATARY and ANR Versus MD. ALLAUDDIN AHMED and 9 ORS	MR.P C GOSWAMI MR.D K SHARMA MR.P D DAS	MR.R BARUAH(R-8 to 10) MR.A IKBAL(R-8 to 10) MR.S ALIR-8 to 10 MS.M NATH(R-8 to 10)
25	MACApp./17/2016 WITH LCR, FIXED	THE BHARTI AXA GENERAL INSURANCE COMPANY LTD Versus SMTI PINKI DAS and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MS.N MODI(R-1) MS.M CHOUDHURY(R-1) MR.P DOWARAH(R-1) MR.S DUTTA(R-1) MR.S DUTTA R-1 MR.C SHARMA(R-1) MR.S THAKURIA(R-1)
	WITH I.A./246/2016 in MACApp./17/2016	THE BHARTI AXA GENERAL INSURANCE COMPANY LTD Versus SMTI PINKI DAS and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	
26	RSA/35/2016 FIXED	SRI JUGAL KISHORE AGARWALLA Versus SRI DHAN BAHADUR THAPA and 11 ORS	MS. D SONOWAL MR. R BORDOLOI	MR.B D GOSWAMI(R-3&4, 6-9) MS M BORA MS.H DEKA(R- 3&4, 6-9)
27	MC/117/2016 in Test.App.SL.NO.236310, FIXED	BIRENDRA RANA PATGIRI Versus SURENDRA RANA PATGIRI and 2 ORS,	MR.S CHAUHAN MS.M DAS MR.A R SHOME MR.S CHAUHAN	
28	RSA/262/2016 FIXED	HIFZA HAZARIKA Versus SMTI. MAYARANI DAS and 8 ORS.	MR.M SARMA MS.I GOHAIN MS.K DEKA	MR.B K PURKAYASTHA(R- 1) MR.B K JAINR-1 MS.M DASGUPTA(R-1)
29	I.A./1126/2016 FIXED in RFA/260243/2015	ON THE DEATH OF TIKENDRA NATH KAKATI HIS LEGAL HEIRS ARE SMTI DAISY KAKATI and 3 ORS, Versus BHABESH BARUAH	MR.J SHARMA MR.P THAKURIA MR.G KAKATI MR.H J RAI	
	WITH RFA/260243/2015 (Filing Number)	SMTI DAISY KAKATI and 3 ORS Versus SRI BHABESH BARUAH		
30	I.A.(Civil)/1833/2016 FIXED in MFA/284936/2016 WITH MFA/284936/2016 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. SUBUR UDDIN and ANR, Versus M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. SUBUR UDDIN and ANR,	MR.A AHMED	MS U DASR-2 MR.D P DUTTA(R-2)

31	I.A.(Civil)/1919/2016 FIXED in MFA/280980/2016 WITH MFA/280980/2016 (Filing Number) WITH I.A.(Civil)/2319/2016 WITH I.A.(Civil)/2320/2016	UNION OF INDIA Versus M/S PRAKASH FLOUR MILLS, UNION OF INDIA Versus M/S PRAKASH FLOUR MILLS UNION OF INDIA Versus M/S PRAKASH FLOUR MILLS, UNION OF INDIA Versus M/S PRAKASH FLOUR MILLS,	MR.B SARMAH MR.B SHARMA MR.B SARMAH MR.B SARMAH	MR.A GOYAL MS.J CHOUDHURY MS.M SHARMA MR.K P MAHESWARI
32	MACApp./58/2017 FIXED	SMTI MANJU PANDEY Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	
33	MC/75/2017 WITH LCR, FIXED in RSA/162/2017 WITH RSA/162/2017	TONKESWAR GOGOI Versus ATUL GOGOI MD ABDUL RAHIM and 6 ORS Versus MD SAHAFUL ALI	MR.G C PHUKAN MS.A DAS MR.T DEURI MR.A N I HUSSAIN MR.J RABHA	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN
34	Tr.P.(C)./82/2017 FIXED	SOMA BHOWMICK Versus SUBHANKAR BISWAS	MR.B J MUKHERJEE MS.S CHAKRABORTY MR. S BISWAS	MR A SATTAR MR Z MUKIT MRS H BARUA
35	RSA/84/2017 FIXED	SRI MANASH ROY and 3 ORS Versus SRI HIRONMOY DAS and 7 ORS	MR.P S DEKA MR.B K BHAGAWATI MR.I CHOUDHURY MS.A CHAKRABORTY	MR.D MOZUMDER(Sr.Adv.)(R-8) MS.J KAKOTIR-8 MR. S BISWAS(R-8)
36	CRP/85/2017 FIXED	ALAUDDIN LASKAR and ANR. Versus TUNI DAS and 3 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	T SK
37	RSA/163/2017 FIXED	ABDUL ROUF and ANR Versus SAJJAD ALI and 25 ORS	MR.S P CHOUDHURY MR.A S DHILLON	
38	I.A.(Civil)/216/2017 FIXED in RSA/49/2008 WITH RSA/49/2008 WITH I.A.(Civil)/217/2017 in RSA/49/2008 WITH I.A.(Civil)/218/2017 in RSA/49/2008 WITH I.A.(Civil)/1438/2018	HARESWAR DEKA and ANR Versus JOGENDRA NATH DAS and ORS HARESWARDEKA Versus JOGENDRA NATH DAS HARESWAR DEKA and ANR Versus JOGENDRA NATH DAS and ORS HARESWAR DEKA and ANR Versus JOGENDRA NATH DAS and ORS HARESWAR DEKA AND ANR Versus ON THE DEATH OF JOGENDRA NATH DAS HIS LEGAL HEIR SACHIN CHOUDHURY AND 8 ORS	MR.P UPADHYAY MR.P UPADHYAY MR.P UPADHYAY MR.P UPADHYAY MR. P UPADHYAY	MR.G SAIKIA MR.P K KALITA MR.N DAS MR.G SAIKIA MR.P K KALITA MR.N DAS MR.G SAIKIA MR.P K KALITA MR.N DAS MR G SAIKIA MR P K KALITA MR. N DAS

39	MACApp./247/2017 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI PAMPA SEAL and 3 ORS	MR.A AHMED	MR.N D BHUYAN(R- 1&2) MR.P HAZARIKAR-3 MR.P K MAZUMDAR(R-1&2) MR.T K MISRA(R-3) MR D KALITA MR D KALITA MR. K K PARASAR MR. H K SUT
40	RSA/254/2017 NOT BY HON. M.A.ALI, FIXED	MD FAZLUR RAHMAN ANR Versus UNIT TRUST OF INDIA and 3 ORS	MR.T ISLAM MS.S KEMPRAI MS.I KEITZAR MR. F AHMED	
41	RSA/272/2017	SRI SRI DHAM RAM RAYER KUTI SATRA Versus ABDUL KHALEQUE	MR.B K DAS MR. D MAZUMDAR(Sr.Adv.) MR.H P NEOG MR.H P GUWALA	
42	MACApp./309/2017 WITH LCR, FIXED	AFAZUDDIN AHMED Versus MD RABIUL ALI and 2 ORS	MR. N D BHUYAN MR. P K MAZUMDAR	MS. R D MOZUMDAR(R-2) MR. R C PAUL(R-3) MR. S P SHARMA(R-2) MS. C MOZUMDAR R-2 MR. A SHAKIL(R-3)
43	MACApp./433/2017 WITH LCR, FIXED	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus SRI MUNINDRA KUMAR DUTTA and 3 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA	MS. N MODI MR.K SARMA MR.D DAS MR.M BERIA MR.K CHOUDHURY MR. C SHARMA MR. S DUTTA MR R A HAZARIKA MS.K M SARMA
44	I.A.(Civil)/3925/2017 in RSA/359/2017	MD SAHEB ALI and 5 ORS Versus ON THE DEATH OF ABDUL AZIZ HIS LEGAL HEIRS MUSST. AYESHA KHATUN WIFE and ORS	MR. M A SHEIKH MD.M H CHOUDHURY MS.F INTAZ MS.A BEGUM	MR J C BORAH
	WITH RSA/359/2017	MD SAHEB ALI and 5 ORS Versus ON THE DEATH OF ABDUL AZIZ HIS LEGAL HEIRS MUSST. AYESHA KHATUN WIFE and ORS	MR. M A SHEIKH MD. M H CHOUDHURY MS. A BEGUM MS. F INTAZ	
	WITH I.A.(Civil)/3926/2017	MD SAHEB ALI and 5 ORS Versus ON THE DEATH OF ABDUL AZIZ HIS LEGAL HEIRS MUSST. AYESHA KHATUN WIFE and ORS	MR. M A SHEIKH MD.M H CHOUDHURY MS.F INTAZ MS.A BEGUM	
45	Tr.P.(C)./8/2018 FIXED	DARSHANA RAY HAZARIKA Versus ARUP HAZARIKA	MR. D K KOTHARI MR. B DEKA MR. M P CHOUDHURY MR. S BATHARI	MR. B SAIKIA MRS. P BARMAN (BORKAKOTI) MR A NARZARI
46	Tr.P.(C)./18/2018 FIXED	SANGEETA DAS @ SANGITA DAS @ POPI DAS Versus PRADIP DAS @ PRADIP KUMAR DAS	MR. J P DAS	MR. P KATAKI MR D CHAKRABORTY MRS R BEGUM
47	Tr.P.(C)./21/2018 FIXED	KALYANI MAZUMDER Versus BISWAJIT DEY	MR. A M BARBHUIYA F BEGUM MS. M MEDHI	
48	Tr.P.(C)./27/2018 FIXED	KARISHMITA KNOWAR Versus SUSEN GOGOI	MR. A K GUPTA MR. R S MISHRA	MR. A ALAMGEER MR. A GANGULY MR. A ALAM MR. A DUTTA
49	RSA/42/2018	JHANTU DEY Versus MUSTT TABIJAN NESSA	MR .A KHANIKAR MR. B KALITA MR. S BISWAS	

50	RSA/141/2018 FIXED	SRI SITAL BARMAN @ CHANDAL RAM BARMAN Versus SMTI LORBADI BARMAN	MR. M H RAJBARBHUIYAN MR. A ROSHID MS. M R DEVI	
51	CRP(I/O)/169/2018 FIXED	WAHIDA RAHMAN AND 4 ORS. Versus ELAR HUSSAIN AND ANR.	MR. S SAHU	MR B PUSHILAL (R1-2)
52	CRP(I/O)/183/2018 FIXED	NAREN MEDHI Versus MANTAJ ALI AND 2 ORS.	MR. SHEELADITYA MD S ALI	
53	CRP(I/O)/186/2018 FIXED	TIBBAT KR. NATH AND 2 ORS. Versus SMT. SITHI RANI NATH AND 2 ORS. (C)	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	
54	CRP(I/O)/189/2018 FIXED	DEBASHISH ROY Versus RUPAK PAUL AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MS. B SARMA MS. R JAIN	
55	CRP(I/O)/200/2018 FIXED	PRODIP KARMAKAR Versus JUHIDEV KARMAKAR	MR B CHANDA	
56	MACApp./250/2018 FIXED	MUSTT ASHMINA BEGUM and 2 ORS Versus SRI DULAL SAHA and ANR	MR. M TALUKDAR MS. INDRANEE SARMA	MS. M SAIKIA MS. P BORTHAKUR
57	MACApp./256/2018 FIXED	SMTI RITA KARMAKAR and ANR Versus MUSSTT GOLAPI BEGUM and ANR	MR. M TALUKDAR MS. D KALITA	MR. A TALUKDAR MR. K K BHATTACHARYYA MR J JOHN
58	MACApp./290/2018 FIXED	UNITED INDIA INSURANCE CO. LTD Versus SMT NILIMA BHUYAN AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP	MS. R D MOZUMDAR (R 5) MS. C MOZUMDAR (R 5) MR. S P SHARMA (R 5)
59	MACApp./327/2018 FIXED	ON THE DEATH OF SRI NAND KUMAR AGARWAL HIS LEGAL HEIRS SMTI PUSHPA DEVI AGARWALA Versus MD NURUDDIN ALI	MR. B K JAIN MR. D K JAIN MS. M DASGUPTA MS. O PHUKAN	
60	MACApp./373/2018 FIXED	ORIENTAL INSURANCE COMPANY LTD Versus PUSPABALA MANDAL AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
61	I.A.(Civil)/1193/2018 in RSA/109/2007(D/O), WITH LCR (AFTER SUMMER VACATION)	MD. ABDUL LATIF Versus LOLOI MIA AND 17 ORS	MR. D GOSWAMI	MR. A SHARIF MR. F ISLAM
62	I.A.(Civil)/2108/2018 FIXED in RFA/65/2018	JYOTIKA SARMA BORDOLOI Versus ON THE DEATH OF KAMAL DEO SAH HIS LEGAL HEIRS SRI RAJKARAN SAH AND ANR	MR. M K SARMA MR. S B PRASAD	
	WITH RFA/65/2018	JYOTIKA SARMA BORDOLOI Versus ON THE DEATH OF KAMAL DEO SAH HIS LEGAL HEIRS SRI RAJKARAN SAH AND ANR	MR. M K SARMA MR. S B PRASAD	
	WITH I.A.(Civil)/2107/2018	JYOTIKA SARMA BORDOLOI Versus ON THE DEATH OF KAMAL DEO SAH HIS LEGAL HEIRS SRI RAJKARAN SAH AND ANR	MR. M K SARMA MR. S B PRASAD	
63	I.A.(Civil)/2431/2018 in Test.App./2/2018	SRI GAJENDRA DEKA AND ANR Versus SMTI GITA DEKA AND 2 ORS	MR. K M HALOI MR. R SARKAR MR. B DAS	
	WITH Test.App./2/2018	SRI GAJENDRA DEKA AND ANR Versus SMTI GITA DEKA AND 2 ORS	MR. K M HALOI MR. R SARKAR MR. B DAS	

	WITH I.A.(Civil)/2432/2018 in Test.App./2/2018	SRI GAJENDRA DEKA AND ANR Versus SMTI GITA DEKA AND 2 ORS	MR. K M HALOI MR. R SARKAR MR. B DAS	
64	I.A.(Civil)/2442/2018 in CRP/89/2018	DEEPAK KUMAR GOGOI Versus SHIVANGI GOGOI	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	
	WITH CRP/89/2018	DEEPAK KUMAR GOGOI Versus SHIVANGI GOGOI	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	
65	I.A.(Civil)/2445/2018 in RFA/77/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI HARISH GOYAL AND ANR	MR. J H SAIKIA	
	WITH RFA/77/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI HARISH GOYAL AND ANR	MR. J H SAIKIA	
	WITH I.A.(Civil)/2446/2018 in RFA/77/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI HARISH GOYAL AND ANR	MR. J H SAIKIA	
HEARING				
66	Intest.Cas./3/2012 WITH LCR, FIXED	MALOTI DASGOPE Versus MALINA DAS DEB and ANR	MR. D MAZUMDAR MR.P BORAH MRS.T SAIKIA	MR.B C DAS MRD N BHATTACHARYA MS.A DAS
67	CRP/294/2017 CAVT. NO. 1373/2017 WITH LCR, FIXED	HASNA RAHMAN Versus THE AHMED TEA COMPANY P LTD.	MR.B J MUKHERJEE MR. S BISWAS MRS I BEGUM	MR.B TALUKDAR FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 16/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
13)	MR. G AGARWAL	09-07-2018	To	25-07-2018
14)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
15)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
16)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
17)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
18)	MR. A PAUL	12-07-2018	To	16-07-2018
19)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
20)	MR C BARUAH	11-07-2018	To	24-07-2018
21)	MR G R DEV	11-07-2018	To	30-07-2018
22)	MR. T ROY	16-07-2018	To	23-07-2018
23)	MS. B SARKAR	16-07-2018	To	23-07-2018
24)	MS. A VERMA	16-07-2018	To	20-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,16th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 15

[CIVIL BENCH - IV

CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - IV) FROM ITEM NOS. 45 TO
86 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/3517/2018	MOTOR WORKERS UNION O.N.G.C. (L) Versus THE OIL AND NATURAL GAS COMMISSION LTD. AND 6 ORS.	MR. A GANGULY MR T CHHETRI MR. S BORAH	
2	WP(C)/3737/2018 CAVT. NO.0361/2018 WITH CAVT. 361/18, FIXED	MUKUL SAIKIA Versus THE ASSAM STATE HOUSING BOARD AND 3 ORS.	MR. R SARMA MRS. G M D BAISHYA	MS. A BHUYAN SR GA,ASSAM FOR CAVEATOR
ADMISSION				
3	WP(C)/1444/2011 (PART-HEARD), FIXED	MD. EBAD HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.N AHMED MR.S DUTTA MR.W I CHOUDHURY	DR.B AHMED GA, ASSAM MRS.V L SINGH MR.J HANDIQUE SC, REVENUE SC, IRRIGATION
	WITH MC/1271/2012 in WP(C)/1444/2011	ABDUL BASIT AHMED Versus MD. EBAD HUSSAIN	MR.A B SIDDIQUE MR.N AHMED MR.S DUTTA	DR.B AHMED GA, ASSAM SC, IRRIGATION
	WITH 4 Cont.Cas(C)/244/2011	MD. EBAD HUSSAIN Versus SONATAN KALITA	N AHMED S DUTTA MR.W I CHOUDHURY	DR.B AHMED
5	WP(C)/3300/2012 To be listed in the week commencing 16.7.2018	SMTI ANOWARA KHATUN Versus THE STATE OF ASSAM AND ORS	MR.M MAHANTA MR.A DHAR	MR.Y DOLOI(R- 1-4) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
	WITH MC/2978/2013 in WP(C)/3300/2012	THE COMMISSIONER and SECY.,DEPTT. OF HANDLOOM TEXTILES and SERICULTURE , Versus SMTI ANOWARA KHATUN	MR.M MAHANTA MR.A DHAR	MRS.V L SINGH MR.R K BORAH SC, REVENUE
	WITH 6 WP(C)/3090/2012	MD. SAZIL ZAMAN Versus THE STATE OF ASSAM and ANR	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	GA, ASSAM MR.Y DOLOI(R- 1&2) ADDL. AG, ASSAM

	WITH MC/3028/2013 in WP(C)/3090/2012	THE COMMISSIONER and SECY.TO THE GOVT.OF ASSAM, Versus MD.SAZIL ZAMAL	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	GA, ASSAM
7	WITH WP(C)/3298/2012	GAUTAM KUMAR DUTTA and 8 ORS Versus THE STATE OF ASSAM AND ORS	MR.N N B CHOUDHURY MR.N SARKAR MR.D DAS MR.S DIHINGIA	GA, ASSAM MR.Y DOLOI(R- 1-4) MRS.V L SINGH MR.S BORA SC, REVENUE SC, GMC ADDL. AG,ASSAM
	WITH MC/3029/2013 in WP(C)/3298/2012	THE SECY. TO THE GOVT. OF ASSAM Versus GAUTAM KUMAR DUTTA and ORS.	MR.N N B CHOUDHURY MR.N SARKAR MR.D DAS MR.S DIHINGIA	GA, ASSAM MRS.V L SINGH MR.S BORA SC, REVENUE SC, GMC
8	WITH WP(C)/4890/2012	MD. RAIFUDDIN AHMED and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.P BHAGAWATI MR.S ALI MR.M ALAM MR.G BORDOLOI	GA, ASSAM MRS.V L SINGH MR.S BORA MRN MAHAMMAD SC, REVENUE SC, GMC
9	WP(C)/6551/2014 FIXED	NITYANANDA SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R DUTTA MR.G G GOGOI MR.S S SARMA	GA, ASSAM MR.D P BORAH SC, PWD
10	WP(C)/571/2015	M/S TECHNO SALES Versus THE STATE OF ASSAM and 4 ORS	MR.S S DEY MR.A SARMA MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.K KALITA MR.A ROY MS.E SHITIRI MR.S CHOWDHURY	GA, ASSAM(R1) SC, AUWS & SB(R2-R5)
11	WP(C)/1468/2015 FIXED	SHIAB UDDIN and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	GA, ASSAM(R1-4) MS.S ROYR-5 MR.B K DAS(R-5) MR.M H LASKAR(R-5)
12	WP(C)/1492/2015 FIXED	M/S AAROHAN and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	GA, ASSAM MRS.R S CHOWDHURYR-5 MR.I CHOUDHURY(R-5) MR.A K BARUAH(R-5) MS.T JINI(R-5)
	WITH I.A./511/2015 in WP(C)/1492/2015	M/S KARMA ENTERPRISE Versus M/S AAROHAN and ANR.	MR.I CHOUDHURY MR.A K BARUAH MS.T JINI MRS.R S CHOUDHURY MR.B CHETRI	GA, ASSAM MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA
	WITH MC/870/2015 in WP(C)/1492/2015	M/S AAROHAN and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	GA, ASSAM
13	WP(C)/1663/2015 (LIST IMMEDIATELY AFTER RE- OPENING)	ATUL MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.P P BARUAH MR.N DEKA MR.K PATHAK MR.M GOGOI	MS. M BHATTACHARJEE MR.H BURAGOHAAN MS.B BHUYAN(SC, PWD) SC, PWD(R1-3)
14	WP(C)/1732/2016 CAVT. NO. 146/2016	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	DR.B AHMED SC, CO-OP. GA, ASSAM MR.U CHOUDHURY FOR CAVEATOR MRM P GOSWAMI

15	WITH WP(C)/1909/2014 CAVT. NO. 524/2014	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR.P N GOSWAMI MR.N J KHATANIAR	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI FOR CAVEATOR MR.B AHMED
	WITH MC/2547/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MIN SAMABAI SAMITY LTD.	MR.P N GOSWAMI MR.N J KHATANIAR	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI MR.B AHMED FOR CAVEATOR
	WITH MC/3054/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MEEN SAMABAI SAMITY LTD.	MR.P N GOSWAMI MR.N J KHATANIAR	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MR.B AHMED MRM P GOSWAMI FOR CAVEATOR
16	WITH WP(C)/2821/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR.A SARMA MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MS.H M PHUKAN MR.P N G OSWAMI
17	WITH WP(C)/6369/2014	M/S SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR.A SARMA MR.T BARUA MRM P GOSWAMI	SC, CO-OP. GA, ASSAM MR.P N GOSWAMI MR.I KALITA
18	WITH WP(C)/849/2017	SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM and 6 ORS.	MR.A SARMA MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM MR.P N GOSWAMI(R-7) MS.M D BORAH(R-7) MR.I KALITA(R-7) MR.R R GOGOIR-7 MR.K P PATHAK(R-7)
19	WP(C)/2954/2016 FIXED	BALOSHI NARZARY and 208 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.P SARMAH MSR D KAKATI MR.S K SINGHA MR.A ADHIKARY MS.D SHARMA MR.B KUMAR	GA, ASSAM
20	WP(C)/3135/2016 FIXED	M/S KUMOTIA FISHERY COOPERATION SOCIETY LTD. and ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. and ANR.	DR.B AHMED MR.N HAQUE MR K UDDIN MR.A K AZAD MR.A U AHMED	SC, AFDC
21	WITH WP(C)/7054/2015 CAVT. NO. 1391/2015	M/S. KUMOTIA FISHERY CO-OPERATIVE SOCIETY LTD. and ANR. Versus THE ASSAM FISHERY DEV. CORPORATION LTD. and 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA MR.A U AHMED	MR.M HUSSAIN MS.B BHUYAN(R-3) MS.N DUTTA(R-3) SC, AFDC FOR CAVEATOR
	WITH I.A.(Civil)/85/2016 in WP(C)/7054/2015	M/S. KUMOTIA FISHERY CO-OPERATIVE SOCIETY LTD. and ANR. Versus THE ASSAM FISHERY DEV. CORPORATION LTD. and 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA MR.A U AHMED	MR.M HUSSAIN MS.B BHUYAN(R-3) MS.N DUTTA(R-3) SC, AFDC FOR CAVEATOR

22	WP(C)/3493/2016 FIXED	KALIPAD GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR.Y S MANNAN MR.S D SARMA MS.S SARMAH	GA, ASSAM MR.D K SARMAH(R-6) MR.P S LAHKAR(R-6) MS.A TALUKDAR(R-6)
23	WP(C)/5421/2016 FIXED	DISTRICT SPECIAL RESIDENTIAL SCHOOL and ANR. Versus THE STATE OF ASSAM AND 11 ORS	MR.R SARMA MS.K D SARMAH MS.B DEVI	MR.N CHAKRABORTY(R-12) GA, ASSAM SC, ELEMENTARY EDUCATION MR.C GOSWAMI R- 12 SC, SOCIAL WELFARE SC, ASIDC SC, HEALTH
24	WP(C)/7708/2016 FIXED	M/S. JOGANIAR Versus STATE OF ASSAM and 3 ORS.	MR. P K BORAH MR.S BORTHAKUR	MR.M K CHOUDHURY GA, ASSAM MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ FOR CAVEATOR
25	WP(C)/1820/2017 CAVT. NO. 278/17	NO. 11 PART-V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	MR.M K CHOUDHURY GA, ASSAM MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ FOR CAVEATOR
	WITH			
26	WP(C)/3151/2017	M/S. MATSHYA GANDHA MATSHYA BYABASAYEE SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM and 5 ORS.	MR.T ISLAM MS.S PARBIN MS.F AHMED MS.A MESEN	GA, ASSAM MR. M SARMA MR.J I BORBHUIYA(R-6) MRS.F BEGUM(R-6) MR. N BARUAH MR.R ALIR-6 MRS. P BHARADWAJ MR.H K CHOUDHURY(R-6)
27	WP(C)/5374/2017	KAMENDRA HANDIQUE Versus THE STATE OF ASSAM and 3 ORS.	MR.J PAWE MR.P K MUNIR	GA, ASSAM
28	WP(C)/6528/2017 B/O	M/S. MANISH ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS.	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE MR. M R CHOUDHURY	GA, ASSAM
29	LA.App./20/2018 WITH MC 3099/12, 1870/14 & 1780/14 (ALL D/O)	THE GENERAL MANAGER (CON), N.F. RAILWAY Versus TARACHARAN KALITA		
30	LA.App./27/2018	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI SHYAMA CHARAN BORO and ANR	MR. U K GOSWAMI	MR Z HUSSAIN
31	WP(C)/457/2018	M/S. DIBRU DANGORI RIVER PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM	MR D J MEDHI MR. A SARMA MR B KOCH	GA, ASSAM
	WITH			
32	WP(C)/5548/2017	M/S. DIBRU PART-I MEEN SAMABAY SAMITI Versus THE STATE OF ASSAM and 6 ORS.	MR. S BANIK MS. R M SARMAH MR. M K RONGPI	GA, ASSAM
	WITH			
33	WP(C)/5594/2017	RANGAGORAH FISHERMEN CO- OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 6 ORS.	MR.N DAS	GA, ASSAM
	WITH			
34	WP(C)/5599/2017	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.A BHATTACHARJEE MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM

35	WP(C)/601/2018 WITH LCR, NOT BY HON. H.ROY, J & HON. S.SHYAM, J	RITESH KUMAR TIBREWALA Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR D GOGOI MR. A PARVEZ MR. A BARKATAKI	MR G N SAHEWALLA, SR.ADV. GA, ASSAM B PRASAD MD ASLAM MR. A CHETIA MR. M SAHEWALLA
36	WITH WP(C)/6440/2017	RITESH KUMAR TIBREWALA Versus THE STATE OF ASSAM and 10 ORS.	MR. M K CHOUDHURY MR. A PARVEZ MS. M DAS MR. N BARUAH MR. D GOGOI MR. S SINGHA	MR. G N SAHEWALLA Sr.Adv.R-10 GA, ASSAM MR. D K MISHRA (R-10) MR. D SENAPATI (R-10) MR. A CHETIA (R-10) MD. ASLAM (R-10) MR. M SAHEWALLA (R-10)
37	WP(C)/925/2018	MD. EUSUF ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P KATAKI MRS R BEGUM MS M DEVI	MR. T J MAHANTA (R 3) GA, ASSAM MS. P BHATTACHARYA (R 3) MR. A BORUA (R 3)
38	I.A.(Civil)/1126/2018 in WP(C)/504/2018	ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR Versus PATIT BARMAN AND 2 ORS	MR. S B SARMA MR. I CHOUDHURY SC, AFDC	GA, ASSAM MR. M DAS
	WITH WP(C)/504/2018	PATIT BARMAN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.	MR. M DAS MR. S K SHARMA	SC, AFDC
39	WITH WP(C)/617/2018	PATIT BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SAHARIAH MR. M DAS	GA, ASSAM SC, AFDC
40	WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR D TUMUNG	MR. N C DAS GA, ASSAM MR. A DAS MR. R BORPUJARI SC, INDUSTRIES AND COMMERCE MR. B AHMED SC, REVENUE
41	WP(C)/3324/2018 FIXED	MD. BAHRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A BORA MR T CHHETRI MR. S BORAH	GA, ASSAM MR. J I BORBHUIYA (R6) MS F BEGUM (R6) MR. L MOHAN (R6) MRS. K H CHOUDHURY (R6) MR. R ALI (R6)

ORDERS

42	LA.App./19/2005	JATIN KALITA Versus COLLECTOR , KAMRUP	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MRJ A HASSAN MR.H A SARKAR MR.J I AHMED	MR.G SHARMA
43	LA.App./8/2010	KANAK CH. BARMAN, Versus THE COLLECTOR OF KAMRUP and ANR,	MR.D DAS MR.Z AHMED MRS.S BORA	MS.M BARMAN(R-2) MR.A GOGOI(R-2) MR.M ISLAM(R-2) MR.K R PATHAK MR.M R PATHAK
44	LA.App./3/2011	OIL INDIA LIMITED Versus SRI KANTA PATOWARY AND ANR	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MR.M ISLAM MS.B GOGOI	GA, ASSAM
	WITH MC/929/2011 in LA.App./3/2011	OIL INDIA LIMITED Versus SRI KANTA PATOWARY AND ANR	MR.M R PATHAK	GA, ASSAM

45	MC/2038/2011 FIXED in WP(C)/4697/2008 WITH WP(C)/4697/2008	SMTI. AMRIT PRAVA DEORI Versus THE STATE OF ASSAM AND ORS	A R BHUIYAN S BORA B AHMED	GA, ASSAM MR.B J TALUKDAR
46	LA.App./3/2016	SMTI. AMRIT PRAVA DEORI Versus THE STATE OF ASSAM AND ORS SRI HRIDAYA KUMAR OJAH and ANR Versus THE STATE OF ASSAM and 5 ORS	A R BHUIYAN S BORA B AHMED MR.R SARMA MS.K D SARMAH MSB DEVI	GA, ASSAM MR.B J TALUKDAR GA, ASSAM
47	Arb.A./4/2017 WITH LCR WITH I.A.(Civil)/882/2017 in Arb.A./4/2017	SHRI RANAJIT BHATTACHARJEE Versus SMT SUPORNA DEY and 4 ORS	MR.S K GHOSH MS.F AHMED	MR.D MOZUMDERSr.Adv.R- 1,2and5 MR.P BORAH(R- 1,2&5)
48	WP(C)/4269/2017	SHRI RANAJIT BHATTACHARJEE Versus SMT SUPORNA DEY and 4 ORS	MR.S K GHOSH MS.F AHMED	MR.D MOZUMDERSr.Adv.R- 1,2and5 MR.P BORAH(R- 1,2&5)
49	WP(C)/2002/2018	JAAAN DOLEY and 337 ORS. Versus THE UNION OF INDIA and 6 ORS.	MR.D SAIKIA MR.P HAZARIKA MS.P DAS MR.P K MUNIR	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
50	WP(C)/2002/2018	BALU RAM BORDOLOI Versus THE STATE OF ASSAM AND 9 ORS.	MR N DUTTA MR B KAUSHIK MR E SHITIRI MR. C BASUMATARY	GA, ASSAM SC, T.A. COUNCIL
50	I.A.(Civil)/2208/2018 in LA.App./39/2018 WITH LA.App./39/2018	UNION OF INDIA Versus SRI LANKESWAR RAY AND ANR	MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH MRS U CHAKRABORTY SC, RAILWAY	
50	I.A.(Civil)/2209/2018	UNION OF INDIA Versus LANKESWAR RAY AND ANR	MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH MRS U CHAKRABORTY SC, RAILWAY	
51	WP(C)/2276/2018	UNION OF INDIA Versus SRI LANKESWAR RAY AND ANR	MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH MRS U CHAKRABORTY SC, RAILWAY	
51	WP(C)/2276/2018	AMZAD ALI MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM
52	I.A.(Civil)/2347/2018 in LA.App./41/2018 WITH LA.App./41/2018	MANBHOLA ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. S K ROY MRS. M M ROY	GA, ASSAM SC, NF RLY
53	WP(C)/3892/2018 FIXED	MANBHOLA ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. S K ROY MRS. M M ROY	GA, ASSAM SC, NF RLY
53	WP(C)/3892/2018 FIXED	AMRIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGHA MR. M K NEOG MS A DAS MR. B KUMAR	GA, ASSAM
HEARING				
54	WP(C)/2583/2012 FIXED IN WEEK COMMENCING 16/07/2018 IN THE PART-I LIST	MAHALAXMI ASSOCIATES PVT. LTD. and ANR. Versus THE UNION OF INDIA and ORS	MS.B S GOYAL MR.A J HAZARIKA MS.B GOGOI	MR.A K SARKAR MR. B K DAS SC, NF RLY

55	WITH WP(C)/2607/2012	M/S R.K. COALS and ANR Versus THE UNION OF INDIA and ORS	MS.B S GOYAL MR.A J HAZARIKA MS.B GOGOI	MR.A K SARKAR MR. B K DAS RLY.ADV. SC, NF RLY
56	WITH WP(C)/2803/2012	M/S HARI KRISHAN and SONS and ANR. Versus THE UNION OF INDIA and ORS	MS.B S GOYAL MR.A J HAZARIKA MS.B GOGOI	MR.A K SARKAR MR. B K DAS (RLY.ADV.) SC, RAILWAY
57	WP(C)/2321/2014 NOT BY HON. M. BHUYAN, J, AFTER 3 WEEKS	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM P HAZARIKA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. K MOHAMMED M CHOUDHURY	M HAZARIKA GA, ASSAM MR.D SAIKIA SC, G M D A SR. ADDL A.G. ASSAM
58	WITH WP(C)/7296/2017	M/S. BHUYAN PROJECTS PVT. LTD. Versus THE STATE OF ASSAM and 6 ORS.	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.A B T HAQUE	GA, ASSAM MR.J I BORBHUIYAR-7 MRS.F BEGUM(R-7) MR.L MOHAN(R-7) MRS.K H CHOUDHURY(R-7) SC, G M D A
59	WP(C)/5316/2014 CAVT. NO.338/2/014 FIXED	LOKNATH SAIKIA and 2 ORS Versus THE STATE OF ASSAM and 11 ORS	MR. T J MAHANTA MR.R MAZUMDAR MS.J HUDA MR. P P DUTTA MS. M BHATTACHARYYA MS.S SULTANA MR.I AHMED	MR.A DASGUPTA MS.N MODI GA, ASSAM MR.P J PHUKAN MR.P HAZARIKA MR.R DEV(R-6) MR.M CHOUDHURY MS. M BHATTACHARYYA (STATE COUNSEL) MR.C SHARMA SC, P C B A FOR CAVEATOR
60	WP(C)/3150/2015	HEMENDRA NATH DEKA and 2 ORS Versus UNION OF INDIA	MR.S P DEKA MRS.D SHARMA MR.B KALITA	MR.C BARUAH GA, ASSAM MR. T C CHUTIA C.G.C. MR.K K PARASAR(R-1) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
13)	MR. G AGARWAL	09-07-2018	To	25-07-2018
14)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
15)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
16)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
17)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
18)	MR. A PAUL	12-07-2018	To	16-07-2018
19)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,16th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 16

[CIVIL BENCH - III

CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - III) FROM ITEM NOS. 40 TO
76 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2314/2010 FIXED	DWIPEN MEDHI and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.R C SAIKIA MR.P KHATANIAR MR.M KALITA MS.K SAIKIA MR.B N PATHAK MR. K SAIKIA MR.M J BARUA	GA, ASSAM
2	WP(C)/2514/2012 FIXED	BIPIN CH. DEKA Versus THE STATE OF ASSAM and ORS.	MR.J BARUAH MR.P K BARMAN MS.D DAS	MR.G BAISHYA MR.J I BORBHUIYA SC, BTC SC, FINANCE SC, IAAD MRS.A VERMA SC, P H E
3	WP(C)/3264/2013 WP(C) 5550/12(D/O), FIXED	MUSLEH UDDIN AHMED and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.R HUSSAIN MR. M K BORAH MS.P BORAH	GA, ASSAM
4	WP(C)/3578/2014	JYOTSNA BALA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED	MR.S H RAHMAN MR.B K SARMA MR.D A KAIYUM MRJ RAHMAN SC, SOCIAL WELFARE
5	WP(C)/6367/2014	MUSST. WAHIDA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR.H G BARUAH MS.S THAKURIA	GA, ASSAM MR.B K SHARMA MR.A DASR-7 MS.M BORDOLOI(R-7) MR.K RAHMAN(R-7) SC, SOCIAL WELFARE

6	WP(C)/3837/2015 CAVT. NO. 962/15 CAVT. 962/15, NOT BY HON. A.M.B. BARUA, J	RATUL KUMAR and 33 ORS Versus THE STATE OF ASSAM AND 78 ORS	MRK UDDIN MR.S R BARBHUIYA MR.A CHOUDHURY MR.N HOQUE MR.R ALI	GA, ASSAM MR.B J TALUKDAR MS.S SARMA(R-7 to 49) MR.B SINHA(R- 15&24)(R- 4,15,24,35, 41,43,44, 48,49,50,60, 69,70, 73,74&77) MR.A K DAS(R- 4,15,24,35,41,43, 44,48,49,50,60, 69,70,73,74&77) MR.M J GOGOI(R- 15&24)(R- 4,15,24,35,41, 43,44,48, 49,50,60,69, 70,73,74&77) FOR CAVEATOR
WITH				
7	WP(C)/5604/2015	SMT. MINATI GOGOI MOHAN and 2 ORS. Versus THE STATE OF ASSAM AND 78 ORS	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.D DEKA	GA, ASSAM
8	WP(C)/4305/2015	ABDUL MOMIN SARKAR and 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.R ISLAM MS.A HUSSAIN	MR.B K SARMA SC, FINANCE SC, SOCIAL WELFARE
9	WP(C)/4684/2015	SABIRAN NESSA Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN	GA, ASSAM(R4) MRM RAHMAN(R-6) MR.I AHMED(R-6) SC, SOCIAL WELFARE(R1- 3,5)
10	WP(C)/7802/2015	KAMALESWAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MR.M HUSSAIN MR.H R AHMED	GA, ASSAM SC, AGRI. DEPARTMENT
11	WP(C)/3485/2016	SMTI. JUSMITA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR.D HAZARIKA MR.C GOSWAMI	GA, ASSAM SC, G.H.C
12	WP(C)/3874/2016	NUPUR DEB Versus THE STATE OF ASSAM AND 4 ORS	MR.J M A CHOUDHURY MR.A B T HAQUE	GA, ASSAM MR.Y DOLOI(R- 1-5) ADDL. AG, ASSAM
13	WP(C)/3888/2016	SRI BINOD KR CHOUDHURY Versus THE ASSAM STATE TRANSPORT CORPORATION and ANR	MR.B K MAHAJAN MR.P K DAS MR.N HAQUE MR.M HUSSAIN MR.A CHOUDHURY	SC, A S T C
14	WP(C)/6444/2016 TWO WEEKS	DEB KUMAR BASAK Versus THE STATE OF ASSAM AND 7 ORS	MR.F K R AHMED MR.K I MAJUMDAR	GA, ASSAMSC, FISHERY DEPTT. MR.H K MAHANTA(SC, PERSONNEL(B) DEPTT.) MR.S K GHOSH(R-8) MS.F AHMED(R-8) SC, FINANCE DEPTT.
WITH				
15	WP(C)/1350/2014	DEB KUMAR BASAK Versus THE STATE OF ASSAM AND 4 ORS	MR.F K R AHMED MS.S DASGUPTA MR.K I MAJUMDAR	GA, ASSAM
16	WP(C)/7661/2016	MUKUL KR. SHARMA Versus STATE OF ASSAM and ANR.	MRA R BHUYAN MR.M A I HUSSAIN	DR.B AHMEDSC, IRRIGATION DEPTT.
WITH				
17	WP(C)/2340/2016	MUKUL KR. SHARMA Versus THE STATE OF ASSAM AND ANR.	MRA R BHUYAN MR.M A I HUSSAIN	DR.B AHMED SC, IRRIGATION
WITH				
18	WP(C)/886/2017	TARINI KR. SARMA Versus THE STATE OF ASSAM and ANR.	MR.N CHAKRABORTY MR.C GOSWAMI	GA, ASSAM

19	WP(C)/1222/2017	RAJU KUMAR Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
	WITH I.A.(Civil)/1210/2017 in WP(C)/1222/2017	RAJU KUMAR Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
20	WP(C)/1211/2017	FARUK ALI AHMED Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY MR.M BHAGABATI(R-7) MSG BORA(R-7) SC, F C I
	WITH I.A.(Civil)/1206/2017 in WP(C)/1211/2017	FARUK ALI AHMED Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
21	WP(C)/4009/2017	SMT. RINKUMONI DAS and 6 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.J I BORBHUIYA MS.B CHAKRABARTTY MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM
	WITH WP(C)/4678/2017	BHASKAR JYOTI SINGHA and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.F BEGUM MR.K H CHOUDHURY	GA, ASSAM
23	WP(C)/5834/2017	JAI PRAKASH SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
24	WP(C)/5845/2017	GHANA GOGOI and 11 ORS. Versus OIL INDIA LTD. and 2 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MRS.P SAHA	MR.S N SARMA SC, OIL
	WITH WP(C)/3175/2017	GHANA GOGOI and 11 ORS. Versus OIL INDIA LTD.and 2 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	MR.S N SARMA(Sr. Adv.)(R- 1,2&3) MR.K KALITA(R- 1,2&3) MR.M HUSSAINR- 1,2and3 SC, OIL MR.S CHOWDHURY(R- 1,2&3) MR.A JAHID(R- 1,2&3)
26	WP(C)/6777/2017 FIXED	BABUL HUSSAIN Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MRS.M DAS MR.D K NATH MS.B SHARMA	GA, ASSAM MRS. K Y AHMED MD. M RAHMAN SC, REVENUE DEPT. MR. A H MULLA
27	WP(C)/8199/2017 B/O	CHAMPAWATI PATOR Versus ASSAM PUBLIC SERVICE COMMISSION and 3 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MS.I KEITZAR	GA, ASSAM SC, APSC
28	WP(C)/13/2018	RUMI RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. S DAS MR. A KALITA	MR. N GOSWAMI (GA, ASSAM) SC, FINANCE DEPTT.
29	WP(C)/1036/2018	RAJEN CHANDRA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. R GOSWAMI MR. D DEKA MR. B KASHYAP	DR. B AHMED (SC, INDUSTRIES & COMMERCE DEPT.) SC, ELECTION COMMISSION. SC, INDUSTRIES

30	WP(C)/2621/2018	BHASKAR DUTTA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. B PRASAD MR. I H HAU MS D RAJKHOWA	GA, ASSAM MR. R BORPUJARI(R-3) MR. C K S BARUAH (R- 1 & 2) SC, RELIEF and DISASTER MANAGEMENT
31	WP(C)/3122/2018 B/O	BHABEN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS. H SARMA	GA, ASSAM SC, IRRIGATION
ORDERS				
32	WP(C)/1010/2014	MISS NUREDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	MR.B K SARMA MR.B K SARMA MR.A DAS MS.M BORDOLOI MR.N SARMAH SC, WATER RESOURCE SC, SOCIAL WELFARE
33	WP(C)/1362/2014	UBC/102 DILIP GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR.N K BARUA	GA, ASSAM
34	I.A.(Civil)/357/2016 WITH STAY PET. in MACApp./260790/2015	THE ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus SMTI RENU KALITA and 2 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.K BARUAH MR.U K DUTTA MR.B KAKATI	MR.A TALUKDAR(R-1) MR.K K BHATTA(R-1) MR.K K BHATTACHARYYAR-1 MR.J JOHN(R-1)
	WITH MACApp./260790/2015 (Filing Number)	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMTI RENU KALITA and 2 ORS		
35	I.A.(Civil)/363/2016 WITH STAY PET. in MACApp./256219/2015	ORIENTAL INSURANCE CO. LTD. Versus SMTI AMIYA SHARMA and 2 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH MACApp./256219/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI AMIYA SHARMA and 2 ORS		
36	I.A.(Civil)/368/2016 WITH STAY PET. in MACApp./251733/2015	NATIONAL INSURANCE CO. LTD. Versus JATIN MAHANTA and 3 ORS,	MS.S ROY	MR.D K KALITA(R- 1&2) MR.H TALUKDAR(R-4) MR.M K DASR- 1and2 MS.M DEKA(R-4) MR.K K PARASAR(R- 1&2) MS.J DEKA(R-4)
	WITH MACApp./251733/2015 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SRI JATIN MAHANTA and 3 ORS		
37	I.A./608/2016 WITH STAY PET. in MACApp./265666/2015	THE ORIENTAL INSURANCE CO. LTD. Versus MD. GIYARUDDIN BORA @ ZIARUDDIN BORA and ANR,	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS	MR.S MUNIR(R-1) MS.D DEKA R-1 MR. C K NATH(R-1)
	WITH MACApp./265666/2015 (Filing Number) WITH STAY PET.	THE ORIENTAL INSURANCE COMPANY LTD Versus MD GIYARUDDIN BORA @ ZIARUDDIN BORA and ANR		
38	I.A.(Civil)/649/2016 in MACApp./277788/2016	SMTI MONI DAS Versus M/S UNITED INDIA INSURANCE CO. LTD. and ANR,	MRD MONDAL MR.P SARMA	MS.N MODI(R-1) MS.M CHOUDHURY(R-1) MR.S DUTTAR-1 MR.C SHARMA(R-1) MS.P DOWERAH(R-1) MS.S THAKURIA(R-1) MR.SIDHANT DUTTA(R-1)

	WITH MACApp./277788/2016 (Filing Number)	SMTI MONI DAS Versus M/S UNITED INDIA INSURANCE COMPANY LTD and 2 ORS		
39	I.A.(Civil)/1675/2016 WITH STAY PET. in MACApp./282955/2016 WITH MACApp./282955/2016 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD., Versus PRITHI MAHANTA and 3 ORS,	MR.A AHMED	MR. A SHAKIL
40	I.A.(Civil)/261/2017 in MACApp./288753/2016 WITH MACApp./288753/2016 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus PRITHI MAHANTA and 3 ORS SANTOSH VERMA, Versus SMTI JAYANTI MORAN and 5 ORS,	MR.S S ROY MR.D SAUD MS.M MAHANTA	MRS.B ACHARYA(R-6) MR.R C PAULR-5 MR.A ACHARYA(R-6)
41	I.A.(Civil)/1331/2017 in MACApp./295328/2017 WITH MACApp./295328/2017 (Filing Number)	SRI SANTOSH VERMA Versus SMTI JAYANTI MORAN and 5 ORS MD. NABAB ALI @ NABAB ALI MONDAL, Versus THE REGIONAL MANAGER and ANR,	MR.S S ROY MR.D SAUD MR. A R AGARWALA	MR. A AHMEDR-1
42	I.A.(Civil)/1534/2017 WITH STAY PET. in MACApp./294567/2017 WITH MACApp./294567/2017 (Filing Number)	MD. NABAB ALI @ NABAB ALI MONDAL, Versus THE REGIONAL MANAGER and ANR, UNITED INDIA INSURANCE CO. LTD., Versus SMTI BHANU NEOG and 2 ORS,	MS.N MODI MS.M CHOUDHURY MR.C SHARMA MS.S DUTTA MS.S THAKURIA MR.SIDHANT DUTTA	MR.M TALUKDAR(R-1) MR. D NATH(R-1)
	WITH MACApp./294567/2017 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus SMTI BHANU NEOG and 2 ORS,	MR.S C KEYAL MS.M CHOUDHURY MR.S K GHOSH MR.S P CHOUDHURY MS.S DUTTA	MS.P R MAHANTA MR.S R GOGOI MR.A BORGOHAIN
43	I.A.(Civil)/1551/2017 WITH STAY PET. in MACApp./294661/2017 WITH MACApp./294661/2017 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI MEENA GUPTA and 4 ORS	MR.A AHMED	MR.T J MAHANTA(Sr.Adv.)(R-1) MS.P BHATTACHARYA(R-1) MR.A BHATTACHARYYA(R-1) MR.A BARUA(R-1) MR.S SINGHR-1
44	I.A.(Civil)/1678/2017 WITH STAY PET. in MACApp./294706/2017 WITH MACApp./294706/2017 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI MEENA GUPTA and 4 ORS, M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI MONALISA SAIKIA and 4 ORS,	MR.A AHMED MR.A AHMED	MRA SHARMAR-1
45	I.A.(Civil)/1679/2017 WITH STAY PET. in MACApp./294654/2017 WITH MACApp./294654/2017 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus MRS MONALISA SAIKIA and 4 ORS M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI NIRMALA MISHRA and 5 ORS,	MR.A AHMED	
46	I.A.(Civil)/2422/2017 WITH STAY PET. in MACApp./300092/2017	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI NIRMALA MISHRA and 5 ORS, M/S UNITED INDIA INSURANCE CO. LTD. Versus MANI KUMAR NEWAR and 2 ORS,	MR.A AHMED MR.A AHMED	

	WITH MACApp./300092/2017 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI MANI KUMAR NEWAR and 2 ORS		
47	I.A.(Civil)/3163/2017 WITH STAY PET. in MACApp./300326/2017	UNITED INDIA INSURANCE CO. LTD Versus SMT. NIRO ORANG and 2 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MS.S THAKURIA	MR G BOKALIAL MR. S BORTHAKUR
	WITH MACApp./300326/2017 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SMT NIRO ORANG and 2 ORS	MS.S DUTTA	
48	WP(C)/7096/2017	PROTIM PATNI DEY Versus OIL INDIA LTD and 3 ORS	MR.D K BHATTACHARYYA MR.N DEKA MR.M GOGOI	MR.S N SARMA MR.A SARMA SC, OIL MR.A JAHID
49	I.A.(Civil)/717/2018 in WP(C)/1074/2018	RIAZ UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHOUDHURY MR E AHMED MS. M KONCH MS. A KAUSHAR	SC, ELEM. EDU GA, ASSAM MR. S K TALUKDAR (R6) MR. J M A CHOUDHURY (R6)
	WITH WP(C)/1074/2018 CAVT. NO. 0138/2018	MEHBUB AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, ELEM. EDU MR B D DAS, SR.ADV. GA, ASSAM MS. R DEKA MR. R A CHOUDHURY MS. A KAUSHAR
50	I.A.(Civil)/1300/2018 in MACApp./277/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MADHAB GHOSH AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./277/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MADHAB GHOSH AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1302/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MADHAB GHOSH AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
51	WP(C)/1799/2018	MANOJ KUMAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D GOSWAMI MS H DEKA MR. K H CHOUDHURY	GA, ASSAM MR. M P SARMA MS. P BORGHAIN MR. U K NAIR
52	I.A.(Civil)/1974/2018 in MACApp./507/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SHILA BHADRA AND ANR		
	WITH MACApp./507/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SHILA BHADRA AND ANR		
53	I.A.(Civil)/2003/2018 in MACApp./513/2018	SMT. LAKHMI MAZUMDAR Versus VIJAY KR. SHAH AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI	
	WITH MACApp./513/2018	SMT. LAKHMI MAJUMDAR Versus VIJAY KR. SHAH and 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI	
54	WP(C)/4274/2018 FIXED	SIKHA SARMAH AND 10 ORS. Versus THE STATE OF ASSAM ANAD 2 ORS.	DR ANKIT TODI MR. K K HANDIQUE MR. D GOGOI MR. R BORA MS. L DAS	GA, ASSAM



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,16th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 17

[CRIMINAL SINGLE BENCH

CRIMINAL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
09-07-2018 TO 30-08-2018 (CRIMINAL BENCH- I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	Crl.Pet./558/2017 [AT 2:00 P.M.]	PRADIP RAJKHOWA and 2 OS. Versus THE STATE OF ASSAM and ANR.	MR.P K GOSWAMI MR.R SHARMA MR.J BORAH	MR.D DEKA(R-2) MR.S A HUSSAINR-2 MR.G K SARMA(R-2) T N MISHRA(ADDL. PP)
2	Crl.Pet./915/2017 [AT 2:00 P.M.]	PANKAJ DAS Versus THE STATE OF ASSAM and ANR.	MR H R A CHOUDHURY(SR. ADV) MR.S MUNIR MR.A HUSSAIN	MR. R ALI MR. R K TALUKDAR MR. T K MISRA (ADDL. PP) MR. H A AHMED MR D SHARMA MR. S K DEY MR N RAY
MOTION (BA)				
3	Bail Appln./1436/2018 WITH Bail.Appln. 1407/18(D/O), NOT BY HON. H.K.SARMA, J	SAHADEV DAS AND ANR. Versus THE STATE OF ASSAM	MR D DEY MS. D KALITA	PP, ASSAM
4	Bail Appln./1485/2018 NOT BY HON. H.K.SARMA, J	MADAN DEBNATH AND 24 ORS. Versus THE STATE OF ASSAM	MR D DEY	PP, ASSAM
MOTION				
5	Crl.Pet./555/2018 FIXED	RUBUL GOGOI @ DIGANTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	PP, ASSAM
ADMISSION				
6	Crl.Rev.P./246/2016 FIXED	RAMESH RABHA Versus DHANJIT RABHA and ANR.	MR.S AGARWAL MR.D C KALITA MS.M DAS	MR.M TALUKDAR(R-1&2) MS.M TALUKDAR(R-1&2)
7	Crl.Pet./1013/2016 WITH LCR 1 FILE, FIXED	SYED SELIMUDDIN AHMED and 8 ORS Versus THE STATE OF ASSAM and ANR	MR.A K PURKAYASTHA MR.S SARMA MS.M BHUYAN MR.M S ALI	MR.A K SHARMAR-2 MR.A MANNAF(R-2) MR.J MAHILARY(R-2) PP, ASSAM
8	Crl.Pet./291/2017 WITH LCR 2 FILES (2ND WEEK OF JULY 2018)	SANWARMAL AGARWAL Versus THE STATE OF ASSAM and ANR.	MR.A M BORA MR.D K BAIDYA MS.C CHOUDHURY MR.D GOGOI	MR.N J DUTTA SC, APDCL

9	Crl.Pet./648/2017 FIXED	MUSTT. SAMSUN NEHAR LASKAR and ANR. Versus THE STATE OF ASSAM and ANR.	MRH I CHOUDHURY MR.S NEOG MS.S G BARUAH MS.P A TALUKDAR MS.Q RAI	MR.M HUSSAIN(R-2) MR.N H BARBHUIYA(R-2) PP, ASSAM
10	Crl.Pet./725/2017 FIXED	RABINDRA DUTTA Versus THE STATE OF ASSAM and ANR.	MR.S C BISWAS MS.K L R YANTHAN	MRG DEKA(R-2) MS.P UPAMANYU(R-2) PP, ASSAM MR.P K R CHOUDHURY(R-2)
11	Crl.Pet./854/2017 FIXED	NAREN CHANGMAI and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MS. S BHUYAN MR. P MAHANTA MS. P SAHARIA	R M DEKA D DEKA MR. D J DAS PP, ASSAM
12	Crl.Rev.P./7/2018 WITH LCR 6 FILES, 4 P.B. & 1 MEASUREMENT BOOK SL.NO.7474, FIXED	CENTRAL BUREAU OF INVESTIGATION Versus PANKAJ PAUL	MR. S C KEYAL	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. D GOGOI MS. U HAZARIKA
13	Crl.Rev.P./45/2018 FIXED	TIRTHA CHALIHA Versus RAJEEV T P	MS. M B BARUAH	MR. P BORA MRS. M C DUTTA MR. A CHETIA
14	Crl.Pet./48/2018 FIXED	KHURSHID ALAM Versus THE STATE OF ASSAM	R GAUR MR J C GAUR MS. M GAUR K DEB	MS A DAS MS ANJALI DAS, LEGAL AID COUNSEL PP, ASSAM
15	Crl.Rev.P./52/2018 WITH LCR 4 FILES, FIXED	WAHIDA RAHMAN Versus JITEN KR. DEKA	MR. H I CHOUDHURY MR. P K DEKA MR. I H LASKAR MR. A GOSWAMI MR. N K DEKA MR. S ALAM	MR L RABHA MR. S BARMAN MR S DAS MS. K DEKA MR. K MALAKAR PP, ASSAM MR. B SARMA MS. A KALITA
16	Crl.Rev.P./126/2018 FIXED	BIPLAB SUTRADHAR AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. P K GARODIA MR. A LAL MR. M PANDIT MS. S G MOMIN	MR D TALUKDAR (R2) MR P CHOUDHURY (R2) MS B GOSWAMI (R2) MS. L ISLAM (R2) PP, ASSAM
17	Crl.A./169/2018 FIXED	MOUSHAM BHATTACHARYYA Versus NABAJIT BEZBARUAH	MRS R D MAZUMDAR MR R K MOUR MR. P DAS MS. J BHATTACHARJEE	
18	Crl.Pet./208/2018 FIXED	M/S. DPM BONDED WAREHOUSE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA(SR. ADV) MS. C CHOUDHURY MS P DASGUPTA	MR. P N GOSWAMI SC, EXCISE DEPTT. PP, ASSAM
19	Crl.Pet./323/2018 (2ND WEEK OF JULY 2018)	BHUPEN KR. GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P TALUKDAR MS. K GOGOI	MR. K BORUAH (R 2 TO 4) MR. P BORDOLOI (R 2 TO 4) PP, ASSAM
20	Crl.Pet./344/2018 FIXED	KAMRUL HUSSAIN BORBHUIYA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS C MEDHI MR. S NATH MR. S DHAR	MR. S ROY PP, ASSAM
21	Crl.Pet./401/2018 FIXED	GAURIKANTA ROY Versus HIRON ROY	MR. B CHAKRABORTY MR. J I BORBHUIYA F BEGUM MR. L MOHAN MR. R ALI	MR. M CHOUDHURY MR. S N KRISHNATRAYA

BAIL HEARING

22	AB/1652/2017 FIXED	ANIRUDDHA DUTTA Versus THE STATE OF ASSAM	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
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ORDERS

23	Crl.Rev.P./263/2013 WITH LCR 3 FILES, FIXED	MD. ABDUL RAHMAN Versus THE STATE OF ASSAM	MR A ISLAM MD.A HUSSAIN MR.A T SARKAR MDK RAHMAN	PP, ASSAM
24	Crl.A./112/2016 WITH OFFICE NOTE, FIXED	SRI DIGANTA BORO Versus THE UNION CO- OPERATIVE BANK LTD and ANR	MRC KALITA MR.G DAS	MR.P SHARMA(R-2) MS.U GOSWAMIR-2
25	Crl.A./268/2016 WITH OFFICE NOTE & LCR 4 FILES, FIXED	RAJIB RABHA Versus STATE OF ASSAM	MR.B SARMAH MR.B C KALITA	PP, ASSAM
26	Crl.Pet./63/2017 FIXED	DILIP BHANJA Versus THE STATE OF ASSAM and ANR.	MR.M K SARMA MS.T SOM MS.S KALITA MR.H DAS	PP, ASSAM
27	I.A.(Crl.)/237/2017 NOT BY HON. R.K.PHUKAN, J in Crl.Rev.P./291620/2017	ASIF ALI MIR Versus THE STATE OF ASSAM and ANR	MR.H BARUAH MS.K GOGOI MS.B GOGOI MRS.A BHUYAN	MR N AHMED MS R BARUAH PP, ASSAM
	WITH Crl.Rev.P./291620/2017 (Filing Number)	ASIF ALI MIR Versus THE STATE OF ASSAM and ANR.		
28	Crl.Rev.P./357/2017 FIXED	MAN MOHAN GUPTA Versus SUPER SALES CORPORATION	MR.H GUPTA MS.R M SARMAH	
29	Crl.A./404/2017 WITH LCR 4 FILES, FIXED	SRI RAJU DAS Versus THE STATE OF ASSAM and ANR	MR. S ISLAM MR. A CHOUDHURY MS. M KONCH MS. A KAUSHAR	PP, ASSAM
	WITH I.A.(Crl.)/750/2017 in Crl.A./404/2017	SRI RAJU DAS Versus THE STATE OF ASSAM and ANR	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	PP, ASSAM
30	Crl.Rev.P./420/2017 FIXED	KAMRUP MINERAL CHEMICAL PVT. LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MS.I DEKA MR.M K DAS MR.R SARMA	PP, ASSAM
	WITH I.A.(Crl.)/770/2017 in Crl.Rev.P./420/2017	KAMRUP MINERAL CHEMICAL PVT. LTD AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS.I DEKA MR.M K DAS MR.R SARMA	PP, ASSAM
31	Crl.A./441/2017 WITH OFFICE NOTE & LCR 4 FILES, FIXED	MISBHA UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR. M K HUSSAIN MS. S Y AHMED MS. K SHARMA	PP, ASSAM
	WITH I.A.(Crl.)/859/2017 in Crl.A./441/2017	MISBHA UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M K HUSSAIN MS.S Y AHMED MS.K SHARMA	PP, ASSAM
32	Crl.Pet./456/2017 FIXED	KRISHNA DAS and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.J C GOGOI MR.K KALITA MR.S ALI MR.H KAKATI	PP, ASSAM
33	Crl.Pet./691/2017 FIXED	AMINUR RAHMAN @ AMIRUL HOQUE Versus THE STATE OF ASSAM and ANR.	MR.ALHAJJ INAM UDDIN MRS.R MOMTAZ MR.M ALAMGEER	PP, ASSAM
34	I.A.(Crl.)/815/2017 FIXED in Crl.Rev.P./447/2017	HUSSAIN AHMED Versus MUSTT. SALEHA KHATUN	MR.A Y CHOUDHURY MR.N H LASKAR MR.T A CHOUDHURY	
	WITH Crl.Rev.P./447/2017	HUSSAIN AHMED Versus MUSTT. SALEHA KHATUN	MR.A Y CHOUDHURY MR.N H LASKAR MR.T A CHOUDHURY	
35	Crl.Pet./44/2018 FIXED	REMITA DEVI Versus MANOJ KR. SINGHA	MR. M SARMA MR. D K BORA MR K HUSSAIN	

36	Crl.Rev.P./123/2018 WITH OFFICE NOTE & LCR 1 FILE	DIDAR ALI Versus MALENESSA BEGUM AND ANR	MR. B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR. S CHAUHAN MR. P MAZUMDER
37	I.A.(Crl.)/132/2018 WITH OFFICE NOTE & LCR FILES, FIXED in Crl.A./307598/2017	M/S FAIR DEAL OVERSEAS Versus RANA CHOUDHURY	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN MR. P K BAJAJ MR. M K JAIN	
	WITH Crl.A./307598/2017 (Filing Number)	M/S FAIR DEAL OVERSEAS Versus SRI RANA CHOUDHURY	MR.O P BHATI MR.T C DAS MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.S K SHARMA	MR.A K SARKAR SC, NF RLY
	WITH Crl.L.P./16/2018	M/S FAIR DEAL OVERSEAS Versus RANA CHOUDHURY	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN MR. P K BAJAJ MR. M K JAIN	
	WITH Crl.A./61/2018	M/S FAIR DEAL OVERSEAS Versus SRI RANA CHOUDHURY	MR. O P BHATI MR. T C DAS MR. T C DAS MR. P SARMA MR. S KHAN MR. P K BAJAJ MR. M K JAIN	
38	Crl.A./452/2018 WITH OFFICE NOTE	ASHOK KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS. B PHOM MR. D TIWARI	PP, ASSAM
39	I.A.(Crl.)/470/2018 in Crl.Rev.P./15/2009(D/O)	MD. AMJAT ALI ND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
HEARING				
41	Crl.Pet./578/2016 (PART-HEARD)	RAKESH AGARWAL and ANR Versus RAM AVATAR BANSAL and ANR.	MS.S KHANIKAR MS.P BARUAH MS.G SARMAH MRB KAUSHIK	MR.A J HAZARIKAR-1 MS.P N SUMI(R-1) MR.B S GOYEL(R-1) PP, ASSAM
42	Crl.A./133/2012 WITH LCR 6 FILES & P.B.- VOL- I & II, FIXED	RUPA KUMAR GOGOI Versus CENTRAL BUREAU OF INVESTIGATION	MR.A K CHOUDHURY MR.P P DUTTA MR.S DUTTA MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE MS.T TALUKDAR	MR.A C BURAGOHAIN SC, CBI
43	Crl.A./210/2012 WITH OFFICE NOTE, LCR 4 FILES & P.B. - 1, NOT BY HON. H.K.SARMA, J, FIXED	INDRANI BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	S C KEYAL S K GHOSH S P CHOUDHURY	MR.A K CHOUDHURY MR.S DUTTA SC, CBI MR.A K BHATTACHARJEE
	WITH Crl.A./224/2012	BRAJA KANTA KALITA Versus CBI	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI
	WITH Crl.A./226/2012	BRAJA KANTA KALITA Versus CBI	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.A C BURAGOHAIN SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 16/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
13)	MR. G AGARWAL	09-07-2018	To	25-07-2018
14)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
15)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
16)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
17)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
18)	MR. A PAUL	12-07-2018	To	16-07-2018
19)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
20)	MR C BARUAH	11-07-2018	To	24-07-2018
21)	MR G R DEV	11-07-2018	To	30-07-2018
22)	MR. T ROY	16-07-2018	To	23-07-2018
23)	MS. B SARKAR	16-07-2018	To	23-07-2018
24)	MS. A VERMA	16-07-2018	To	20-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,16th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 18

[CRIMINAL SINGLE BENCH]

CRIMINAL BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2029/2018	PABAN BAHADUR CHETRY Versus THE STATE OF ASSAM	MR. S AHMED MS. S A SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1283/2018 FIXED	ARSOF ALI Versus THE STATE OF ASSAM	MR. K M HALOI MR. R SARKAR MR B DAS	PP, ASSAM
3	Bail Appln./1287/2018 FIXED	SAHID AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. N S LASKAR MR. R A CHOUDHURY	PP, ASSAM
4	Bail Appln./1288/2018 FIXED	GAJI SK. Versus THE STATE OF ASSAM	MR. A K AHMED MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
5	Bail Appln./1305/2018 FIXED	KAPIL THAKURI Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
6	Bail Appln./1307/2018 FIXED	SUNIL KR. SHARMA AND ANR. Versus THE STATE OF ASSAM	MR. A K SHARMA MS. K BAYAN MR. N BHARADWAJ	PP, ASSAM
7	Bail Appln./1367/2018 FIXED	NAREN BAROI Versus THE STATE OF ASSAM (B)	MR. A K HUSSAIN MS. S HAZARIKA MR A HAQUE MR. B HUSSAIN MR. G C NATH	PP, ASSAM
8	Bail Appln./1372/2018 FIXED	PADO RAJBONGSHI Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	PP, ASSAM
9	Bail Appln./1394/2018 FIXED	KRISHNA BAHADUR CHETRI @ EK BAHADUR CHETRI Versus THE STATE OF ASSAM	MR J BORAH MR. U SAIKIA MR. R K NATH	PP, ASSAM
10	Bail Appln./1395/2018 FIXED	RAHMAT ULLAH Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM
11	Bail Appln./1398/2018 FIXED	KHAIBAR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE MR. M HUSSAIN	PP, ASSAM
12	Bail Appln./1401/2018 FIXED	KHAIBAR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE MR. M HUSSAIN	PP, ASSAM

BAIL HEARING

13	AB/2394/2017 FIXED	BIMAL BORUAH Versus THE STATE OF ASSAM	MR.D BARUAH MR. P DUTTA	PP, ASSAM
14	AB/2946/2017 AFTER VACATION	SMT. MONARA KHATOON Versus THE STATE OF ASSAM	MR.A K GUPTA MR.R S MISHRA	PP, ASSAM
15	AB/155/2018 AFTER 4 WEEKS	MD. HELALUDDIN AHMED Versus THE STATE OF ASSAM	A CHAUDHURY MR N J DAS R ALI MR. N MAHAJAN P K DAS	PP, ASSAM
16	AB/254/2018 FIXED	RAJIB GOPE @ SRI RAJIB GOUP Versus THE STATE OF ASSAM	MR. L GOGOI MR. R BARUAH	PP, ASSAM
17	AB/606/2018 FIXED	KRISHNA SARKAR AND ANR. Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A R KARIM MR. A DEB	PP, ASSAM
18	AB/614/2018 FIXED	BEAUTY DHAR @ BEAUTY BASAK DHAR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG MR. B KUMAR	PP, ASSAM
19	AB/672/2018 FIXED	BEAUTY DHAR @ BEAUTY BASAK DHAR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG MR. B KUMAR	PP, ASSAM
20	AB/686/2018 FIXED	MONIRUT ZAMAN Versus THE STATE OF ASSAM	MS B HAZARIKA MS. S K NARGIS MS. N DAS	PP, ASSAM
21	AB/701/2018 FIXED	ANNA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
22	AB/776/2018 FIXED	MD. RUBUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	PP, ASSAM
23	AB/987/2018 AFTER VACATION	ZEETENDRA SALOI Versus THE STATE OF ASSAM	MR. P K BORAH MR. J ABBAS MR. S BORTHAKUR	PP, ASSAM
24	AB/994/2018 AFTER 3 WEEKS	JAHER ALI @ JAHER UDDIN AND 5 ORS Versus THE STATE OF ASSAM.	MR F K R AHMED	PP, ASSAM
25	AB/1003/2018 AFTER 4 WEEKS	PAPARI DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. R ALI MS. G P SHAHI	PP, ASSAM
26	AB/1024/2018 FIXED	NARAYAN PATANGIA Versus THE STATE OF ASSAM	MR. S DEKA MR. R K TALUKDAR	PP, ASSAM
27	AB/1030/2018 FIXED	RAFIQUE UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	PP, ASSAM
28	AB/1033/2018 PERSONAL APPEARANCE, FIXED	CHANDRAMANI NAYAK ALIAS C.M. NAYAK Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. N ISLAM MR. P P SUT	PP, ASSAM
29	AB/1046/2018 AFTER 4 WEEKS	MONTAJ ALI AKANDA @ MANTAZ ALI AKOND AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
30	AB/1049/2018 AFTER 4 WEEKS	JAYANTA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MS. D GHOSH MS N DEKA	PP, ASSAM
31	AB/1149/2018 FIXED	HABIZ UDDIN Versus THE STATE OF ASSAM	MS C M DEKA MR. D HUSSAIN MR. A S TAPADER	PP, ASSAM

32	AB/1178/2018 FIXED	AKINOOR ISLAM AND 11 ORS. Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
33	AB/1263/2018 AFTER 4 WEEKS	DIPAK DAS AND 5 ORS. Versus THE STATE OF ASSAM	MR. O P BHATI MR. P SARMAH MR. T C DAS MR. S KHAN	PP, ASSAM
34	AB/1267/2018 FIXED	MINHAJUL SAIKIA Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. L ISLAM	PP, ASSAM
35	AB/1321/2018 AFTER VACATION	KANDRAPA RAJBONGSHI Versus THE STATE OF ASSAM	MR J ALI MR S M ABDULLAH P MR. R ISLAM MR. A SAIKIA MR. N K DAS	PP, ASSAM
36	AB/1332/2018 AFTER VACATION	HIROK JYOTI DEKA Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. R ALI MRS. B CHAKRABORTY	PP, ASSAM
37	AB/1476/2018 AFTER VACATION	PRINCE JAIN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A J HAZARIKA	PP, ASSAM
38	AB/1509/2018 FIXED	PANKAJ BIKASH KALITA Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
39	AB/1513/2018 FIXED	NARAYAN DAS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
40	AB/1524/2018 FIXED	RAHUL PRASAD Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
41	AB/1553/2018 FIXED	ROUSHANWARA BEGUM Versus THE STATE OF ASSAM	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
	WITH			
42	AB/1535/2018	ZIAUR RAHMAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
43	AB/1619/2018 WITH I.A.(Cr.)/427/2018 (D/O), (AFTER 4 WEEKS)	MD. NUR AHMMED Versus THE STATE OF ASSAM	MR. R SARMA MR. B TALUKDAR	PP, ASSAM
44	AB/1629/2018 AFTER 4 WEEKS	PARESH CHANDRA BORA Versus THE STATE OF ASSAM	MR. P KATAKI MR M HALOI MRS R BEGUM	PP, ASSAM
45	AB/1650/2018 WITH OFFICE NOTE	DURGA SINGH Versus THE STATE OF ASSAM	MR. P J SAIKIA MR D K MEDHI	PP, ASSAM
46	AB/1716/2018 FIXED	LAKOHON LAL GOWALA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N S LASKAR MR. A H M R CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM
47	AB/1757/2018 FIXED	PURNENDU SEKHAR GOSWAMI Versus THE STATE OF ASSAM	MRS. R RONGMEI MR. R DHAR	PP, ASSAM
48	AB/1761/2018 FIXED	BHARATI KARMAKAR AND ANR. Versus THE STATE OF ASSAM	MS B GOGOI MS. P R MAHANTA MR. R R KAUSHIK MS D DEKA	PP, ASSAM
49	AB/1762/2018 FIXED	SOFIOR ROHMAN PRAMANIK AND 2 ORS. Versus THE STATE OF ASSAM	MS B GOGOI MS. P R MAHANTA MR. R R KAUSHIK MS D DEKA	PP, ASSAM
50	AB/1784/2018 FIXED	BIPUL KARMAKAR Versus THE STATE OF ASSAM	MR N AHMED MR. A KALAM	PP, ASSAM

51	AB/1786/2018 FIXED	MOJAMIL RAHMAN @ MAJAMMILAR RAHMAN Versus THE STATE OF ASSAM	MR. S KALITA MR. M ALI MR. M ISLAM MR A ALI	PP, ASSAM
52	AB/1789/2018 FIXED	SAFER ALI @ SABUR BEPARI Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. A M AHMED MR H AHMED	PP, ASSAM
53	AB/1790/2018 FIXED	EYAD ALI SK. Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. A M AHMED	PP, ASSAM
54	AB/1792/2018 FIXED	MANI DEVI GANGWAL AND 3 ORS. Versus THE STATE OF ASSAM	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	PP, ASSAM
55	AB/1808/2018 FIXED	DEEP KUMAR Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR J C BARMAN MS B TALUKDAR MR. D BANERJEE	PP, ASSAM
56	AB/1817/2018 FIXED	ANISUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR R KARIM	PP, ASSAM
	WITH			
57	AB/1788/2018	NIZANUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR. S BARUAH MR. S K DAS MR R KARIM	MR. K BHATTACHARJEE (COMPL.) MS B TALUKDAR (COMPL.) PP, ASSAM
58	AB/1830/2018 FIXED	DILIP KUMAR BHOWMIK Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	PP, ASSAM
59	AB/1831/2018 FIXED	UMESH DAS Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA MD S HUSSAIN	PP, ASSAM
60	AB/1832/2018 FIXED	MOJMUL HAQUE Versus THE STATE OF ASSAM	MR. S BHUYAN MR A KUNDU	PP, ASSAM
61	AB/1834/2018 FIXED	SRI DILIP KR. RAY @ DILIP CH. RAY AND 2 ORS. Versus THE STATE OF ASSAM	MR A KUNDU	PP, ASSAM
62	AB/1837/2018 FIXED	DEBESWAR GOGOI AND 4 ORS. Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. R DHAR MR. B B KAKATI	PP, ASSAM
63	AB/1838/2018 FIXED	KAMAL MONDAL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM
64	AB/1840/2018 FIXED	SANKAR DHAR AND ANR. Versus THE STATE OF ASSAM	MR. N G KUNDU MR G DEKA MR. P K R CHOUDHURY	PP, ASSAM
65	AB/1844/2018 FIXED	MOTIOR RAHMAN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
66	AB/1846/2018 FIXED	PETUWA DAS Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD	PP, ASSAM
67	AB/1848/2018 FIXED	LALMAHAMMAD CHOUDHURY Versus THE STATE OF ASSAM	MR. R P KAKOTI MR. S SUTRADHAR	PP, ASSAM
68	AB/1889/2018 FIXED	MOHAN BORUAH AND ANR. Versus THE STATE OF ASSAM	MR. N BORAH MR. H MAZUMDER	PP, ASSAM
69	AB/1913/2018 FIXED	NURUL AZIM SK. @ SELIM SK. Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS. M DEKA	PP, ASSAM
70	AB/1919/2018 FIXED	MORON MALLIK Versus THE STATE OF ASSAM	MR. R M DAS	PP, ASSAM

71	WITH AB/1869/2018	PRANAB KUMAR DEKA Versus THE STATE OF ASSAM	MR. R M DAS	PP, ASSAM
72	AB/1945/2018 FIXED	KHAJA MAINUDDIN AND 11 ORS. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
73	AB/1950/2018 FIXED	AFTERA BEGOM AND 4 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N S LASKAR MR. R A CHOUDHURY	PP, ASSAM
74	AB/1953/2018 FIXED	BASANTA BISWAS Versus THE STATE OF ASSAM	MR. R M DAS	PP, ASSAM
75	AB/1962/2018 FIXED	BIJIT DIHINGIA Versus THE STATE OF ASSAM	MR. R SHARMA MR. R GOSWAMI MR. H CHOUDHURY	PP, ASSAM
76	AB/1969/2018 FIXED	REKIBUDDIN AHMED ALIAS REKILE ALI Versus THE STATE OF ASSAM	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MS B GOSWAMI	PP, ASSAM
77	AB/2000/2018 FIXED	ABDUL AWAUL MONDAL AND ANR Versus THE STATE OF ASSAM	MR D TALUKDAR MS. A HUSSAIN MR R ISLAM MS. M DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
13)	MR. G AGARWAL	09-07-2018	To	25-07-2018
14)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
15)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
16)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
17)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
18)	MR. A PAUL	12-07-2018	To	16-07-2018
19)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
20)	MR C BARUAH	11-07-2018	To	24-07-2018
21)	MR G R DEV	11-07-2018	To	30-07-2018
22)	MR. T ROY	16-07-2018	To	23-07-2018
23)	MS. B SARKAR	16-07-2018	To	23-07-2018
24)	MS. A VERMA	16-07-2018	To	20-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,16th July 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 19

[CIVIL BENCH - I

CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018 (RELATING
TO CIVIL BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./135/2015 P/H, WITH LCR	SMT SARALA DEKA and 4 ORS Versus SRI DIPEN CHANDRA DAS and ANR	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA MS.B DAS	MR.S DUTTA (R-2) MS.N MODI(R-2) MR.N KALITA (R-2) MR.C SHARMA (R-2) MR.S K SARMA-1 MR.SIDHANT DUTTA (R-2)
	WITH I.A.(Civil)/2256/2018 in MACApp./135/2015	SMT SARALA DEKA and 4 ORS Versus SRI DIPEN CHANDRA DAS and ANR	MR. B K JAIN	MR. S DUTTA MR. C SHARMA
2	MACApp./96/2014 WITH LCR	MUSSTT. NURJAHAN BEGUM, Versus THE BRANCH MANAGER and 2 ORS,	MR.A KAKATI	MR.A DUTTA MRS.P M DUTTA
3	MACApp./139/2014 WITH LCR	HARISH CH. ROY and ANR. Versus M/S. KRISHNA TRADING CO. and ANR.	MR.A R AGARWALA	MR.P K BARMAN MR I HASSAN MS.D D BARMAN
4	WITH MACApp./257/2014	NATIONAL INSURANCE CO. LTD. Versus HARISH CH. ROY and 2 ORS,	MR.R C PAUL MS.S ROY	MR.A R AGARWALAR-1
5	MACApp./214/2014	THE UNITED INDIA INSURANCE CO. LTD. Versus SMTI JUNMONI CHETRY	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MS S MOCHAHARI MR.Y S MANNAN MS. M CHOUDHURY MR.A AHMED MS.P HAJURI MS.S GOHAIN MR. C SHARMA MS M GAZLOO MR.S SINGH
6	MACApp./223/2014 WITH LCR, FIXED	M/S. BAZAZ ALLIANZ GENERAL INSURANCE CO. LTD. Versus SUJATA DAS and 3 ORS.	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA	MR.J H LASKAR MR.P K DEKA MR. E AHMED(R-4) MR.L R MAZUMDERR-4 MR.M S ALAM MR. S ALAM MSL SAIKIA

	WITH MC/3476/2014 in MACApp./223/2014	SUJATA DAS and 2 ORS Versus M/S. BAZAZ ALLIANZ GENERAL INSURANCE CO. LTD. and ANR	MR.J H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA
7	MACApp./224/2014 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. Versus SABITRI GAM and 2 ORS.	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARJEE	MR A ISLAM MRJ PAYENG MS.J M RABHA MS.J NARAH
8	MACApp./236/2014 WITH LCR, 2 WEEKS	MUNI DEVI Versus JATIN SAIKIA and ANR.	MR.S K TALUKDAR MS.M SAIKIA MR.D BANIA	MR.M CHIRING(R-1) MD.A H LASKAR(R-1) MR.A AHMEDR-2 MS. C MOZUMDAR MR. S P SHARMA
9	MACApp./303/2014 WITH LCR, AFTER VACATION	JNAN PRABHA AGARWAL and 2 ORS. Versus MANAOJ KUMAR DUTTA and 3 ORS.	MR.S P MORE MR. M MORE MR.P K SHARMA	MR.R GOSWAMI MR.I ALAM MR.R DEV MR.M SAIKIA MS.P BORSAIKIA
10	MACApp./304/2014 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MOMI BORUAH	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA MS.P BORSAIKIA	MR.K R PATGIRI MR.B GOGOI
	WITH MC/3410/2014 in MACApp./304/2014	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MOMI BORUAH	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA MS.P BORSAIKIA	MR.K R PATGIRI MR.B GOGOI
11	MACApp./14/2015 WITH LCR, FIXED	MUST JIRMONI BEWA Versus THE DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO LTD and ANR	MR.A R AGARWALA	MR.S S SHARMAR-1 MS.L SHARMA(R-1)
12	MACApp./15/2015 WITH LCR, FIXED	MUST BALIJAN BEWA Versus THE DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO LTD and ANR	MR.A R AGARWALA	MR.S S SHARMA(R-1) MS.L SHARMAR-1
13	MACApp./22/2015 WITH LCR	FAKAR UDDIN and 2 ORS, Versus SRI ASHOK DAS and ANR,	MR.B D DAS MR.S ROY MR.M H LASKAR	DR.B AHMEDR-1 MS.N MODI(R-2) MR.A K AZAD(R-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTA(R-2)
14	MACApp./35/2015 WITH LCR, AFTER VACATION	MOMOTAZ KHANAM and 4 ORS Versus SHRI BACHHRAJ CHHORDIA and ANR	MR.A B CHOUDHURY MR.D CHAKRABORTY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MS.R D MOZUMDARR-2 MS.B BORAH(R-2)
15	MACApp./44/2015 WITH LCR, AFTER VACATION	NATIONAL INSURANCE CO LTD Versus ANOWAR HUSSAIN and 2 ORS	MR.A DUTTA MRS.P M DUTTA	MR.I A TALUKDAR(R-1) MR.S DAS MS.P BARMAN(R-1) MR.R CHETRI
16	MACApp./49/2015 WITH LCR, AFTER VACATION	NUR ZAMAL SK Versus ABDUL GOFFAR and ANR	MR.A R AGARWALA	MR.S S SHARMA(R-2) MR. M A SHEIKH(R-1) MS.L SHARMA(R-2) MR.B J MUKHERJEER-2 MRA SHARMA(R-2) MR.M HOSSAIN(R-1) MS.F INTAZ(R-1) MR.K U AHMED(R-1)
	WITH CO/8/2016 in MACApp./49/2015	NUR ZAMAL SK Versus ABDUL GOFFAR and ANR	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.A R AGARWALA
	WITH I.A.(Civil)/567/2017 in MACApp./49/2015	ABDUL GOFFAR Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and ANR	MR. M A SHEIKH MR.M HOSSAIN MR.K U AHMED	MR.S S SHARMA MR.A R AGARWALA MS.L SHARMA

17	MACApp./60/2015 WITH LCR	MD. SOFIQ ALI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. and 3 ORS,	MR.A R AGARWALA MR.R D BHUYAN MS.T HASNU	MR.J SARMA(R-2) MR.R C PAUL(R-1) MS.S ROY(R-1) MR.R GOSWAMI(R-3) MS.M SAIKIAR-3
18	MACApp./74/2015 WITH LCR	THE ORIENTAL INSURANCE CO LTD Versus ROBIUL ISLAM and 2 ORS	MR.S P MORE MR.R DEV MR. M MORE	MR.A R AGARWALA
	WITH CO/13/2014 in MACApp./74/2015	ORIENTAL INSURANCE CO. LTD. Versus RABIUL ISLAM	MR.A R AGARWALA MS.T HASNU	
	WITH I.A.(Civil)/2248/2018 in MACApp./74/2015	THE ORIENTAL INSURANCE CO LTD Versus RABIUL ISLAM		MR. A R AGARWALA
19	MACApp./127/2015 WITH LCR	MD JALAUDDIN Versus THE RELIANCE GENERAL INSURANCE CO LTD and ANR	MR.A GANGULY MR.A DUTTA	MR.S BHUYAN(R-1) MR.R GOSWAMI(R-1) MS.M SAIKIAR-1
20	MACApp./147/2015 WITH LCR, AFTER VACATION	RELIANCE GENERAL INSURANCE CO. LTD. Versus SHASHI SINGH and 3 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	
21	MACApp./152/2015 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI REKHA BARMAN and 6 ORS	MS.R D MOZUMDAR	MR.S K JAIN(R-1 to 5) MR.M DUTTA(R-1 to 5) MR.L P NATHR-6and7 MR.A BAISHYA(R-1 to 5)
	WITH I.A./2678/2015 in MACApp./152/2015	SMTI REKHA BARMAN and 6 ORS Versus THE NATIONAL INSURANCE COMPANY LTD	MR.S K JAIN MR.M DUTTA	MS.R D MOZUMDAR
22	MACApp./195/2015 WITH LCR	SMTI TILEIMAI DAS Versus BRANCH MANAGER UCO BANK MANGALDOI BRANCH and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.D MAHANTA	MR.R K BHATRA(R-2) MS.A BORA(R-2) MS.P HUJURIR-2
23	MACApp./198/2015 WITH LCR	SRI BITTU BRAHMA Versus THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD and 3 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MS.S ROY(R-2) MS.A THAKURIAR-2
24	MACApp./211/2015 WITH LCR, AFTER VACATION	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SRI MAHIM KALITA and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.J TALUKDAR(R-1 - 4) MS U DAS(R-1 - 4)
25	MACApp./218/2015 WITH LCR	MD SHAMIM AHMED Versus THE DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD and ANR	MR.A R AGARWALA	MR.R C PAULR-1
26	MACApp./228/2015 WITH LCR, AFTER VACATION	SRI AGUNA BISWAS@ AGHUNA BISWAS Versus SRI BIPUL BORO and 2 ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA	MR.S S SHARMA(R-3) MR.A K SHARMA(R-2) MS.L SHARMA(R-3) MR.B J MUKHERJEE (R-3) MR. A SHARMA(R-3) MR.J MAHILARY(R-2) MR.D DAS(R-1) MR.M DAS(R-1) MR.B D DEKA(R-1) MR.D SHARMA(R-2) MS.B KALITA(R-2)
27	MACApp./250/2015 WITH LCR	SMTI SUNITI SINGHA and 2 ORS, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.A ROSHID MR.A MOBARAQUE MR.H DAS	MR.A DUTTA(R-1) MRS.P M DUTTA(R-1)

28	MACApp./261/2015 WITH LCR, AFTER VACATION	SRI DIPEN BORAH Versus THE MANAGER THE ICICI LOMBARD GENERAL INSURANCE CO. LTD and 3 ORS	MR.P CHOUDHURY MS.S KHANIKAR MS.P BARUAH	MR.P BORA(R-3) MR.A TALUKDAR(R-4) MS.L SHARMA(R-4) MR.K K BHATTA(R-4) MR.T R SARMA(R-3) MR.R GOSWAMIR-1 MS.P MITRA(R-3) MS.M SAIKIA(R-1) MS.P BORTHAKUR(R-1)
29	MACApp./48/2016 WITH LCR, FIXED	M/S. NEW INDIA ASSURANCE CO. LTD. Versus LAKU MONI BORAH BHUYAN and 2 ORS.	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA	MR.R BARUAH MR.K K BORDOLOI
30	MACApp./86/2016 WITH LCR, FIXED	M/S. NEW INDIA ASSURANCE CO. LTD. Versus URMILA GAM and 4 ORS.	MR.K K BHATRA MR.A TALUKDAR MS.L SHARMA MR.K K BHATTACHARJEE	MR.A R SIKDAR
31	MACApp./107/2016 WITH LCR, FIXED	RELIANCE GENERAL INSURANCE CO LTD Versus SAYADA RAZINA BEGUM and 4 ORS	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	MR.J TALUKDAR(R- 1-3) MS U DASR- 1-3 MS.M DASGUPTA(R- 1-3)
	WITH MC/118/2016 in MACApp./107/2016	RELIANCE GENERAL INSURANCE CO LTD Versus SAYADA RAZINA BEGUM and 4 ORS	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	
32	MACApp./384/2017 WITH LCR 2 FILES, FIXED	SHAZINA BEGUM and 3 ORS Versus REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD and ANR	MR.A T SARKAR MR.K RAHMAN	MR. M A SHEIKH MS. R D MOZUMDAR MS.A BEGUM MD.M H CHOUDHURY MS.F INTAZ MS. C MOZUMDAR MR. S P SHARMA

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LEAVE NOTE OF ADVOCATES FOR 16/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. J P SHARMA	19-06-2018	To	20-11-2018
4)	DR. N DEKA	27-06-2018	To	28-07-2018
5)	MR M AHMED	09-07-2018	To	24-07-2018
6)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
7)	MR. P SUNDI	09-07-2018	To	16-07-2018
8)	MR. P P BARUAH	09-07-2018	To	19-07-2018
9)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
10)	MR. H R KHAN	09-07-2018	To	20-07-2018
11)	MR. M SINGH	09-07-2018	To	26-10-2018
12)	MS. N AGARWALLA	09-07-2018	To	25-07-2018
13)	MR. G AGARWAL	09-07-2018	To	25-07-2018
14)	MR. S K KEJRIWAL	12-07-2018	To	20-07-2018
15)	MS. S KEJRIWAL	12-07-2018	To	20-07-2018
16)	MRS. S P HUSSAIN	10-07-2018	To	17-07-2018
17)	MS. R D MOZUMDAR	10-07-2018	To	17-07-2018
18)	MR. A PAUL	12-07-2018	To	16-07-2018
19)	MS S CHAKRABORTY	11-07-2018	To	17-07-2018
20)	MR C BARUAH	11-07-2018	To	24-07-2018
21)	MR G R DEV	11-07-2018	To	30-07-2018
22)	MR. T ROY	16-07-2018	To	23-07-2018
23)	MS. B SARKAR	16-07-2018	To	23-07-2018
24)	MS. A VERMA	16-07-2018	To	20-07-2018